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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW
DELHI

OA No.172 of 2021

IN THE MATTER OF:

Poonam Yadav

Applicant

Versus

M/s Ecogreen Energy Pvt. Ltd. & Ors

Respondent(s)

with

OA No.109/2022

Vivek Kamboj & Anr

Applicant

Versus

Union of India & Ors

Respondent(s)

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ACTION TAKEN REPORT BY SH NARHARI SINGH BANGER, IAS,
COMMISSIONER, MUNICIPAL CORPORATION OF GURUGRAM ON
BEHALF OF JOINT COMMITTEE CONSTITUTED AS PER ORDER DATED
30TH JANUARY 2023.

Most Respectfully Showeth:-

1. That Hon'ble NGT was pleased to pass the order in O.A. No.172 of 2021 on 07 November 2023 & the operative part of the order is as under: -

"7. A perusal of the report dated 17.04.2023 reveals that in respect of fresh waste generation at Gurugram and Faridabad, the quantity is found to be about 1200 TPD and 1000 TPD respectively and that segregation level has been achieved only upto 40% by Municipal



Corporation Gurugram (MCG) and upto 21% by Municipal Corporation Faridabad (MCF). It is disclosed that the MCG has started decentralization waste processing at five locations i.e. Beribagh, Badshahpur, Sector 44, Carterpuri and Darbaripur. The report reveals that the development work at Kherki Majra for processing of 500 TPD and the work of waste processing at 28 acres land at Village Sotai have not been started and the plea of public protest has been taken as an excuse. The tender to develop site for fresh waste processing in 52 acres land at Village Pali was not finalized till filing of the report and the work was not allotted. Same was the position in respect of three more sites i.e. Riwajpur, Mujheri and Partapgarh which were identified to process approximately 250 TPD fresh waste at each location. It has been admitted in the report that in respect of waste processing at alternate site, only limited success has been achieved and so far only 340 TPD waste is being processed in decentralized manner by MCG and 90 TPD by MCF.

9. In respect of legacy waste, the report discloses that as on 14.04.2023, 28 lac MT balance waste was to be processed and till that time only 14.58% waste was processed and about 85.42% waste was to be processed during next seven and half months. For processing additional 15 lac MT waste, the tenders were floated but were not finalized till the filing of the report.

10. In respect of leachate management, it is disclosed that approximately 400 KLD leachate is being generated at dump site which increases during the rainy season and presently fresh leachate is being treated @ 480 KLD with the help of 02 DTROs.

11. In respect of Waste to Energy Plant, no timeline for setting up of the same has been disclosed.
12. Subsequently, another report by the Committee constituted as per order of the Tribunal dated 30.01.2023 has been filed on 06.11.2023 in respect of latest status of progress at Bandhwari site and disposal of waste.
13. As per this report, the fresh waste generation at Gurugram and Faridabad is about 1200 TPD and 1000 TPD respectively. The report reveals that the development work at Riwajpuri site to process the fresh waste is held up and the plea of public protest has been taken.
14. In respect of legacy waste, it is disclosed that as on 31.10.2023, 20.96 Lac MT of balance waste was available for processing and that there is a delay in installing the trommels. Report further reveals that the tender for processing additional 15 lacs MT legacy waste at Bandhwari site has not been finalized till now.
15. It has been stated by the Counsel that in the fresh tender three agencies have been found to be eligible and the tender will be finalized by 30.11.2023.
16. In respect of leachate management, it is disclosed that the MCG is transporting the leachate through tankers for treatment at STP and there is no discharge of leachate on surrounding land. This aspect has been disputed by Counsel for the applicant by producing some photographs and video clippings contradicting it.
17. In respect of Waste to Energy Plant, it is admitted that the permanent solution for waste processing is the erection of Waste to Energy Plant and for that purpose till now, only the levelling/dressing



work has been initiated by concessionaire and in the financial closure document of the concessionaire, numerous deficiencies/flaws were observed. No timeline for setting up the plant has been disclosed.

18. In view of the above, we direct the joint Committee to submit fresh action taken report keeping in view the observations made above before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF"

2. That earlier a status report was filed by the Commissioner, Municipal Corporation of Gurugram on 18th December 2023 and after considering the said status report, this Hon'ble Tribunal passed the order dated 19th December 2023 & 20th December 2023. The present report is being submitted to place on record the latest status of progress at Bandhwari site and disposal of waste in compliance of the aforesaid order.
3. That 30 review meetings of the committee members have been held periodically under Chairmanship of the Chief Secretary or the Commissioner, Municipal Corporation of Gurugram. Recently, a meeting was held on 02nd January 2024 under the Chairmanship of the Chief Secretary. In these meetings, all the issues as directed by this Hon'ble Tribunal were deliberated. Minutes of Meetings and progress of the work done has also been uploaded on the website of the Urban Local Bodies, Haryana, MCG & MCF. Action taken upon the issues highlighted in the orders of this Hon'ble Tribunal are summarized in the succeeding paragraphs.
4. That Fresh Waste Generation, at Gurugram and Faridabad is about 1200TPD and 1000 TPD, respectively. MCG and MCF are conducting regular awareness program regarding segregation of waste at source and daily monitoring of the

same is being done. Segregation level has been achieved up to 47 % by MCG and upto 44 % by MCF and efforts are being made to increase the level of segregation at source. The segregated waste is processed at decentralized locations as explained in succeeding paragraphs, where biodegradable waste is converted into compost which reduces the quantity of waste to be dumped at Bandhwari.

5. That the Municipal Corporation, Gurugram has started de-centralized fresh waste processing at 5 locations, i.e., Beri bagh, Badshahpur, Sector-44, Carterpuri and Darbaripur and additionally 3 other transfer stations namely Beri Bagh, near Paras Hospital and near Atul kataria Chowk are in operation for processing of fresh waste on daily basis. Besides, 390 identified Bulk Waste Generators (BWGs) are also processing their waste within their own premises. About 396 TPD of fresh waste is being processed at aforesaid locations, while Municipal Corporation, Faridabad is processing 140 TPD fresh waste at decentralized locations. 150, out of 441, Bulk Waste Generators (BWGs) are also processing their waste within their own premises in the Faridabad. The Commissioner, Municipal Corporation, Gurugram constituted teams for implementation of BWG's norms as per the SWM Rules, 2016. For non-compliance of the norms, MCG has penalized 182 BWGs with a penalty of Rs. 12.56 lacs and MCF has penalized 117 BWGs being imposing a penalty of Rs. 29.25 lacs. In addition, the Municipal Corporation, Gurugram explored other sites for processing of fresh waste at Basai, Begampur Khatola, Daultabad, Kherki Majra and Balola. The development works at Kherki Majra for processing of 500 TPD was also initiated. However, work at these sites could not proceed further due to public protest. It is submitted that, while handing over the site to Concessionaire, i.e., M/s Ecogreen Pvt. Ltd., it was observed that the

developed area of site was 27.5 acre instead of 30 acre. After examination of the revenue record and obtaining report from the Patwari, MCG, it was observed that 2.5 acre land is still unused and the same has been developed for processing of fresh waste by the Municipal Corporation, Gurugram.

6. That the Municipal Corporation, Faridabad has also identified land at village Pali and tender to develop this site was also floated but MCF could not execute the development work as there was large public protest. With respect to land at Pali Village, judgment reserved by the Hon'ble High Court of Punjab & Haryana in CWP No. 13647 of 1992 (O&M) and CWP No. 13944 of 2004 (O&M) was delivered on 06 February 2023. Both the writ petitions seeking various reliefs including direction to restrain the respondents from interfering in the possession of the petitioners were dismissed. Thereafter, MCF allotted following works for development of MSW Processing facility at Pali site: -

- Construction of Prefab Boundary wall (6ft high)
- Leveling works
- Construction of Laying of granular sub-base and HDPE Liner
- Construction of RCC Floor for Bio-mining & DTRO machine
- Construction of Drains & leachate tank
- The remaining works to be allotted includes:
- Construction of compost pits
- Transportation of RDF, compost, inert for its utilization/disposal
- Hiring/purchase of trommels.

However, Special Leave Petitions (Civil) have been filed in the Apex Court against the Judgment of the Hon'ble Punjab & Haryana High Court and the Apex Court vide order dated 18th May 2023 directed the parties to maintain status quo in respect of the nature and possession over the property in dispute as it exists today by both the parties. Therefore, work allotted are on hold due to the status quo granted by Hon'ble Supreme Court. MCF is defending the

cases in the Apex Court and a counter affidavit has already been filed by MCF requesting dismissal of Special Leave Petition (Civil) No. 009953-/2023 registered on 09th May 2023. Thereafter, MCF has identified three alternate sites, i.e., Riwajpur, Mujheri and Partapgarh to process the approx. 700 TPD fresh waste in decentralized manner. The development of work of Riwajpur site has also been held up due to large public protest. MCF has discussed the issue with local representative multiple times to resolve the issue but still the residents objected for development work at Riwajpur site. Development work of Mujheri site has been completed and the process of setting up /installation of trommels is in progress. The garbage processing at Mujeri is expected to start from the last week of January 2024. Approx. 80% of the development works at Partapgarh had been completed. However, the development work at Pratapgarh has been halted due to public protest and resistance from the residents.

7. That with regard to **Legacy Waste** processed till 31th December 2023 and to be processed thereafter, it is submitted that: -

- (I) Total legacy waste assessed in January 2023 = 30.43 Lac MT,
- (II) Fresh waste dumped from January 2023 to Dec 2023 = 6.06 Lac MT
- (III) Waste Processed from January 2023 to Dec 2023 = 16.50 Lac MT
- (IV) Balance waste to be processed = 19.99 Lac MT

In compliance of the directions of Hon'ble NGT, MCG proactively floated tenders for processing of legacy waste work and work was allotted to multiple agencies, i.e., 05 agencies namely M/s Bhoomi Green, M/s Green Concrete Company, M/s Daya Charan & Company, M/s Aadarsh Bharat Enviro Pvt. Ltd. & M/s Zigma Global Environ Solution Pvt. Ltd. so that legacy waste can be treated



effectively. Total waste processing capacity is 13,000 TPD (avg.). However, due to non-availability of space to install trommels, processing of solid waste got delayed as there was no other option but to install the machinery on dump site itself which is a challenging task and took considerable time. The above details show that during the last One Year (till Dec 2023) approx. 16.50 lacs MT (approx. 45.21 % of the total waste as on date) work has been processed after sincere efforts despite space constraint, monsoon, large public protest etc. Out of the work of processing of 13.00 Lacs MT legacy waste, approx. 92% work has been completed.

Further, MCG is also striving for better transparency in the work of processing of legacy waste being executed at Bandhwari site and in view of the same, a checklist has been prepared which would ensure compliance of all the obligations at the end of the agency (Copy of Checklist annexed at **Annexure R/1**). All measures as mentioned in the checklist are being ensured during the execution of works and processing the payment. As also suggested by this Hon'ble Tribunal, IIT, Guwahati has also been engaged as a third party for monitoring & assessment of works being executed by aforesaid 5 agencies at SLF. The final report by IIT Guwahati will be submitted by the end of January, 2024.

8. That, to further augment the treatment capacity, MCG intends to enhance the work allotted to existing agencies engaged for treatment of legacy waste as well as tenders have also been floated for processing additional 15 Lacs MT (three tenders for 5 MT each) for treatment of legacy waste at Bandhwari site on 16 March 2023 but no agency qualified in that tender due to which the above said tenders were re-called 4th time for which bids have been received & tenders have been opened. After evaluation of bids, case for allotment of work has been

recommended by the Commissioner MCG before the High Powered Works Committee (HPWC). Further, HPWC during its meeting on dated 27th December 2023 has approved all 3 works of processing of total 13 lacs MT. In the meantime, it was proposed that work allotted to aforesaid 04 agencies be enhanced by 50,000 MT each so that the agencies who have completed their assigned work can continue processing of legacy waste till the work of 15 Lacs MT (three tenders for 5 MT each) for treatment of legacy waste at Bandhwari site is allotted. The case of enhancement for work to 4 agencies have been approved by HPWC during the meeting held on 06th December 2023. Accordingly, action plan to treat balance legacy waste has been prepared to achieve the target by June 2024, which is attached as **Annexure-R/2**). In addition to the above, an agency has been engaged to verify the quantum of the processing of legacy waste on monthly basis via drone mapping.

9. That the fraction to be disposed off is an obligation at the end of agencies as per terms & conditions of contract and as per CPCB guidelines and payment to agencies is subject to successful disposal of the fraction. Fraction such as RDF, Compost, Inert are being transported by agencies engaged, through GPS fitted vehicles and connected with Integrated Control & Command Centre of GMDA. The movement of the vehicles is monitored from Control Room. The fractions are weighed at Bandhwari site and a challan is issued for each vehicle. Agency wise logbook is also maintained. After disposal of RDF in Cement Industries, i.e., J K Cement at Mangarol (Rajasthan); Ultratech at Chittorgarh; Shri Cement at Beawar Rajasthan and in Waste to Energy plant at Murthal, Sonipat, East Delhi Waste to Energy Plant, Gazipur & Waste to Energy Plant, Okhla, receipt of each vehicle is obtained from the Cement kiln/Waste to Energy plant. To further cross check the proper disposal of RDF, confirmation on official email is also being taken from Cement Industries and Waste to Energy Plants (copy of



the log books, challans, receipts of the Cement Industries, WTE Plants & print out of official emails are attached as **Annexure-R/3**). Hence, the requisite measures have been taken by MCG to validate the disposal of fractions as per guidelines of CPCB.

10. That with regard to **Leachate Management**, it is submitted that the legacy leachate stored at Bandhwari SLF site has been disposed off. Two empty ponds have been filled with earth. It is further submitted that approximately 400 KLD leachate is being generated at dump site which increases during rainy season depending upon the quantum of rainfall, moisture content and meteorological conditions. Although, treatment of fresh leachate @ of 480 KLD in 02 DTROs (capacity of 200 KLD each) and 150 KLD leachate treatment plant at the end of M/s Ecogreen Energy is a challenge at present, however, shifting of the leachate through tankers is being ensured by the Municipal Corporation, Gurugram for treatment at STPs of GMDA. There is no discharge of leachate on the surrounding land. The samples have been got tested by HSPCB at inlet and outlet of STP and reports are found satisfactory which is validated by the results of treated effluents available online on HSPCB website. The copy of the recent test reports is annexed as **Annexure-R/4**. It is further submitted that about 400 KLD leachate is being disposed of in 120 MLD STP at Behrampur. This quantity of the leachate is 0.003% of total capacity of the STP which is very less and practically there is no effect on the treatment process. Further, as pointed out by Hon'ble NGT, mechanism of disposal has been strengthened as GMDA verifies the disposal at STP before release of any payment to the agency operating the tankers (Copy of log book countersigned by GMDA officials is annexed as **Annexure-R/5**).
11. That the target for all the sub-activities has been fixed and is being monitored on weekly basis. The following officials have been made accountable for

achieving the target, in addition to the agencies empaneled: -

Sr. No	Activities	Agency responsible	Concerned Municipal Official responsible for supervision	Remarks (Status of Target Achieved)
	Development of fresh waste processing sites at Faridabad	M/s Ecogreen Energy Pvt. Ltd	Secretary, Chief Engineer, Joint Commissioner, Executive Engineer-SWM Assistant Engineer-SWM and Junior Engineer-SWM Municipal Corporation, Faridabad.	Status quo granted by Hon'ble Supreme Court in SLP No. 9953 of 2023 w.r.t. land at village Pali. 2 other sites also could not be developed due to large public protest. Only Mujhedi site has been developed all necessary steps are being taken by MCF for processing of fresh waste at Mujhedi site. Municipal Corporation Faridabad will start the processing of fresh waste by 15/01/2024
2.	Target base legacy waste processing	M/s Ecogreen Energy Pvt. Ltd. 5 nos. Agencies	Additional Commissioner Superintending Engineer, Joint Commissioner-SBM,	16.50 lacs MT of waste has been processed since 01.01.23 so the target achieved is 45.21 % of the total waste as on

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		<p>engaged at the Risk and cost of M/s Ecogreen</p> <p>a)M/s Bhumi Green Energy,</p> <p>b)M/s Zigma Global Enviro. Pvt. Ltd.,</p> <p>c)M/s Aadarsh Bharat Enviro Pvt. Ltd.,</p> <p>d)M/s Daya Charan & Company</p> <p>e)M/s Green Concrete Construction</p> <p>are bound as per the provision of agreement.</p>	<p>Executive Engineer, Assistant Engineer & Junior Engineer of SBM of Municipal Corporation Gurugram.</p>	<p>date. Total Penalty amounting to INR 8.93 Crore. has been imposed on all agencies who are at default and INR 34.45 Crore have been withheld and final notice has been issued to M/s Zigma Global Environ Solution Pvt. Ltd. to terminate the contract due to abnormal delay in processing of allotted quantity of legacy waste.</p>
3.	Leachate Management	M/s Ecogreen Energy Pvt. Ltd	Additional Commissioner Superintending	Total capacity for treatment of Leachate is 550 KL. Although,

			1189 Engineer, Joint Commissioner-SBM, Executive Engineer, Assistant Engineer & Junior Engineer of SBM of Municipal Corporation Gurugram.	treatment of fresh leachate at the end of M/s Ecogreen Energy is a challenge at present, however, shifting of the leachate through tankers is being ensured by Municipal Corporation, Gurugram for treatment at STPs of GMDA.
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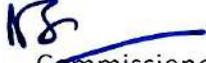
12. That, for setting up of Waste to Energy (WTE) Plant at Bandhwari landfill site, leveling/dressing work had been initiated by the Concessionaire, however, Financial Closure documents were submitted by the concessionaire on 04th August 2023 and the same were examined by MCG. Numerous deficiencies/flaws were observed in the documents and were conveyed to Concessionaire on 15 September 2023. The mobilization plan timelines submitted by M/s Ecogreen along with financial closure documents have not been adhered to. A recovery notice amounting to Rs. 129.20 cr. has been issued to M/s Ecogreen Energy pvt. Ltd for recovery of dues against expenditure done by MCG at its Risk and Cost. Further, the Municipal Corporation Gurugram has issued Preliminary notice for termination to Concessionaire vide letter No. MCG/JC-SBM/2023/1404 dated 04th December 23 on account of failure to complete the work as per provisions of the agreement and further action is being taken (Annexure-R/6). Moreover, a sum of **INR. 6.50 cr.** has been recovered from the Concessionaire from his monthly running bills and a sum of **INR 11.60 Cr.** has been withheld on account of non-performance & works at

risk & cost. Besides, the Commissioner, MCG has also granted approval for forfeiture of the Bank Guarantee amounting to INR 33 cr. and accordingly HDCF Bank, Hero Honda Chowk, Gurugram has credited the amount of said bank guarantee of Rs. 33 cr. in the bank account of MCG on 03rd January 2024 as recovery against the works executed at the risk & cost of M/s Ecogreen Energy.

It is therefore, submitted that sincere efforts are being made for treatment of legacy waste, fresh waste, leachate and for erection of the Waste to Energy plant as per directions of the Hon'ble Tribunal. Further directions that may be passed by this Hon'ble Tribunal will also be complied with, in letter & spirit.

Place: Gurugram

Date: 08.01.2024


Commissioner,
Municipal Corporation,
Gurugram

Checklist for clearing bills of processing agencies for the work of processing/bio-mining of municipal solid waste at Bandhwari SLF, MC Gurugram: -

1. Details of work order with name of work, name of agency, work order number, date of start of work, date of completion of work, date of record entry, date of preparation of abstract of cost required to be mentioned.
2. Ensure the work considered in the bill is for the period within the time period of completion.
3. Penalty/ LD to be imposed due to non-extension of time period.
4. Logbook for various fractions weighed for disposal to be checked, logbook for bio remediation and bio mining to be checked whether maintained properly or not.
5. Lab testing & inspection record/ IAA reports for various requirements/compliances to be checked.
6. Challan and weight slips for various fractions to be checked, weigh bridge calibration, supervisory staff remarks/counter signed to be checked.
7. GPS details of vehicles for Bio-soil, C&D, inert and RC of vehicles to be got attached and gross weight to be tallied with weighslips.
8. GPS report of Vehicles (in KML format or any other format as prescribed by MCG for example screenshot of monitoring software showing the location of vehicle with time stamp) to be verified/checked through MCG, GIS Lab/GMDAICC (analysis report of GPS be taken from GIS) for all fractions. E-way bills/ tollslips may also be considered in case of any ambiguity in GPS.
9. Contour Survey record and volume summary to be checked.
10. Affidavits of land owners for inert and compost disposal to be attached.
11. Physical verification of RDF, inert and compost to be done by the committee/concerned officer from time to time. Actual processing of Waste is to be linked with RDF disposal.
12. Disposal Certificate/confirmation mail of RDF received from authorized & functional cement plants/WtE plants, where conventional fuel can be replaced with RDF.
13. Satisfactory report from JE & AE after Weighment, bio mining/bio remediation, CCTV monitoring, leachate management, fire protection measures, ground water test report, community participation, PERT analysis, HSPCB/NGT/HHRC/MSW rule 2016 directions compliances thereof.
14. Whether deductions made for withholding payment on account of, non-verification of RDF & other fractions, IAA observations & other non-performance of W.O/ agreement conditions.
15. AE to certify the actual land reclaimed. The payment of the waste processed should be released in proportionate to the actual land reclaimed.

16. AE to ensure that there should be no violation of any order of any court & Hon'ble NGT and all the legacy waste should be processed & disposed off as per SWM Rules-2016 and as per the guidelines issued by CPCB&HSPCB.
17. JE shall ensure that fraction arising out of the processed waste such as RDF, compost/soil enriches, C&D waste and inert are being disposed off scientifically as per the norms of CPCB. Due sampling of the soil enriches/compost etc. is being done by the concessionaire as per CPCB norms.
18. JE & AE to ensure that payment of the work shall be made as per actual quantity of the waste processed by the agency.
19. JE & AE shall ensure that the RDF is being utilized in the Industries/Plants where the conventional fuel can be replaced with RDF as prescribed by CPCB/SPCB. He/She shall obtain a declaration from the Officer-in-Charge concerned that the fraction arising out of the processed waste is not being dumped in open areas unscientifically by the contractor within or outside the MC limit.
20. JE & AE shall ensure the standards such as moisture contents, ash content, size, soil contents etc. of the final product/fractions arising after the Processing/Bio-Remediation of the legacy waste should not exceed the guidelines of CPHEEO/CPCB/HSPCB etc.
21. JE shall ensure that screened RDF should not contain ash/soil content more than 10% as provided in the RDF guidelines for Grade-1 RDF. The final RDF should be shredded to maximum size of 15-20 mm as per the RDF guidelines and the same should be properly balled and transported to the RDF users in covered vehicles in a compacted manner immediately after the processing. NO RDF, bio-earth, C&D waste, inert etc. should be accumulated at the site.
22. A checklist of all the above compliances duly signed by JE & AE be attached and Consultant/PMU shall verify the checklist. EE/JC/ADCMC shall ensure the checklist is attached while recommending the bills

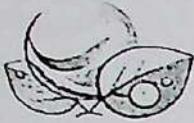
• Details of waste at Bandhwari site from January 2023 to June 2024

- a) Total legacy waste assessed in January 2023 = 30.43 Lac MT
- b) Fresh waste dumped from January to Dec 2023 = 6.06 Lac MT
- c) Waste expected to be dumped Dec 2023 to June 2024 = 2.7 Lac MT
- d) Waste Processed from January to Dec 2023= 16.50 Lac MT
- e) Balance waste to be processed on 30th June 2024 (a+b+c-d)= 22.69 Lac MT

• Action Plan to Process Balance 22.69 Lac MT

- i. Balance Target of existing agencies = 2.11 Lac MT
- ii. Enhancement approved by HPWC = 2 Lac MT
- iii. 3 New tenders of (5+5+3) 13 Lac MT approved by HPWC = 13 Lac MT
- iv. Balance 2 Lac MT against aforesaid 5 lac MT work expected to be approved by HPWC = 2 Lac MT
- v. Fresh tender or enhancement will be done of the newly engaged agencies who satisfactorily complete the work within time to process balance waste (22.69-2.11-2-13-2) i.e. 3.58 Lac MT = 3.58 Lac MT
- vi. Total Processing of legacy waste from Jan to Jun 2024 (i+ii+iii+iv+v) = 22.69 Lac MT

Month	Enhancement & Balance Target for Five agencies in operation since March 2023 (In MT)	Work expected to be allotted to new agencies in Jan. 2024(In MT)	Total target (In MT)	Target achieved or to be achieved (In MT)	Cumulative Achievement (%) (Against total waste i.e (30.43+6.06+2.7) = 39.19 Lac MT to be processed (As 16.50 lac MT out of 39.19 has already processed	Remarks
Jan-24	100000	160000	260000	260000	48.74%	Enhancement by 2.00 lacs MT overall has been approved during the meeting of High powered works Committee on 06.12.23 and works of allotment of 13 Lacs MT to 03 agencies has also been approved by High Powered Works Committee (HPWC) during meeting dt 27.12.2023, however, proceedings are awaited.
Feb-24	100000	200000	300000	400000	58.94%	Work against enhancement will be carried out by the respective agencies as well as 3 agencies engaged for processing 13 lac MT legacy waste also remaining target 2.11 lac MT of existing agencies will be executing the processing work.
Mar-24	100000	200000	370000	470000	70.94%	Work against enhancement will be carried out by the respective agencies as well as 3 agencies engaged for processing 13 lacs MT legacy waste also remaining target 2.11 lac MT of existing agencies will be executing and work for balance target i.e. 3.58 lac MT (22.69-19.11) will be executed through fresh tender or by enhancing of the newly engaged agencies who satisfactorily complete the work within time limit.
Apr-24	111000	370000	481000	481000	83.21%	Agencies engaged for processing 3.58 lacs MT as well as 3 agencies engaged for processing 13 lacs MT will be executing the processing work. Agency will be engaged for balance 2 Lac MT against 5 lac MT work through fresh tender or by enhancing the existing work of engaged agencies.
May-24		358000	358000	358000	92.34%	3 agencies engaged for processing 13 lacs MT as well as Work against 3.58 Lac MT as well as work of balance 2 Lac MT will be executing the processing work.
June-24		300000	300000	300000	100%	3 agencies engaged for processing 13 lacs MT as well as Work against 3.58 Lac MT as well as work of balance 2 Lac MT will be executing the processing work.
Total	411000	1858000		2269000		



BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & MCF

BIO-MINING

BHUMI GREEN ENERGY

OUTPUT SCREENING MATERIAL WEIGHT..

Month Of.....July-23.....

Sr. No	Date	Vehicle No	Tare WT In (Kg)	Gross Wt In (Kg)	Net WT In (Kg)	Date Of Feeding	Running Hrs	R.D.F	Compost	Inert	C&D	Sign MCG	Sign Bhumi Green	Remark
1	17/07/23	HR-38-T-1979	12200	24490	12290				✓			✓	✓	Bro-soil
2		UP-16-DT-1717	10900	26010	15110				✓			✓	✓	"
3		HR-38-T-5731	11100	24820	13720				✓			✓	✓	"
4		HR-74-A-3472	10380	21610	11230				✓			✓	✓	"
5		HR-38-T-0079	14000	26100	12100				✓			✓	✓	"
6		HR-38-X-0096	15000	32170	17170				✓			✓	✓	"
7		UP-75-A-1918	11730	25040	13270				✓			✓	✓	"
8		MP-07-HB-8255	11960	25390	13430				✓			✓	✓	"
9		MP-07-HB-8355	12620	25080	12460				✓			✓	✓	"
10		HR-38-T-5731	11160	24190	13090				✓			✓	✓	"
11	17/07/23	HR-38-T-1979	12200	22730	10530					✓		✓	✓	C&D Inert
12		UP-16-DT-1717	10900	23140	12240				✓			✓	✓	Bio-Soil
13		HR-38-T-0079	14000	27340	13340				✓			✓	✓	"
14		UP-75-A-1918	11730	26890	15120				✓			✓	✓	"
15		MP-07-HB-8355	12620	22050	15430				✓			✓	✓	"
16		HR-38-X-0096	15000	34180	19180				✓			✓	✓	"
17		HR-38-T-5731	11100	24770	13670				✓			✓	✓	"
18		HR-55-W-0099	12500	27660	15160				✓			✓	✓	"
19		HR-74-A-3472	10380	20090	9710					✓		✓	✓	"
20		MP-07-HB-8255	11960	26340	14380				✓			✓	✓	C&D Inert
21	17/07/23	HR-38-T-0079	14000	26990	12990				✓			✓	✓	Bio-Soil
22		UP-16-DT-1717	10900	22010	11110					✓		✓	✓	"
23		UP-75-A-1918	11730	25300	13530				✓			✓	✓	C&D Inert
24		MP-07-HB-8355	12620	24970	12350					✓		✓	✓	Bio-Soil
25		HR-55-W-0099	12500	24550	12050				✓			✓	✓	C&D Inert
26		HR-38-T-5731	11100	23200	12100				✓			✓	✓	Bio-Soil
27		UP-16-DT-1717	10900	21730	10830					✓		✓	✓	"
28		HR-38-T-1979	12200	23960	11760				✓			✓	✓	C&D Inert
29		MP-07-HB-8255	11960	22040	10080					✓		✓	✓	Bio-Soil
30		HR-74-A-3472	10380	20880	10500					✓		✓	✓	C&D Inert
31	17/07/23	HR-55-W-0099	12500	24780	12280				✓	✓	✓	✓	✓	Bio-Soil



BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & MCF

BIO-MINING

BHUMI GREEN ENERGY

OUTPUT SCREENING MATERIAL WEIGHT..

Month Of..... July 23.....

Sr. No	Date	Vehicle No	Tare WT In (Kg)	Gross WT In (Kg)	Net WT In (Kg)	Date Of Feeding	Running Hrs	R.D.F	Compost	Inert	C&D	Sign MCG	Sign Bhumi Green	Remark
32	17/07/23	HR-38-T-5331	11100	23640	12540						✓	A	[Signature]	C&D
33		MP-07-HR-8355	12620	22500	9880					✓		A	[Signature]	C&D & Inert
34		UP-75-AT-1918	11770	16880	5110				✓			A	[Signature]	Bio-Soil
35		HR-38-T-0079	14000	21790	7790				✓			A	[Signature]	"
36		HR-74-A-3472	10390	18460	8070				✓			A	[Signature]	"
37		HR-38-T-9336	12150	22480	10330				✓			A	[Signature]	"
38		HR-38-T-1979	12200	19180	6980				✓			A	[Signature]	"
39		HR-55-W-0099	12500	26160	13660				✓			A	[Signature]	"
40		RJ-14-GJ-6444	10520	17620	7040						✓	A	[Signature]	"
41		MP-07-HR-3872	12110	30410	18300				✓			A	[Signature]	C&D
42	17/07/23	UP-14-FE-8108	11400	19370	7970				✓			A	[Signature]	Bio-soil
43		UP-16-DT-1917	10900	22560	11660				✓			A	[Signature]	"
44		HR-55-W-2247	11500	24260	12760				✓			A	[Signature]	"
45		HR-38-T-0079	14000	28250	14250				✓			A	[Signature]	"
46		HR-38-T-5331	11100	23650	12550				✓			A	[Signature]	"
47		MP-07-HR-8355	12620	25510	12890				✓			A	[Signature]	"
48		HR-38-T-9336	12150	23520	11370				✓			A	[Signature]	"
49		UP-75-AT-1918	11770	22250	10480				✓			A	[Signature]	"
50		RJ-14-GJ-6444	10520	20120	9540				✓			A	[Signature]	"
51	17/07/23	HR-74-A-3472	10390	22880	12500				✓			A	[Signature]	"
52		HR-55-W-0099	12500	25140	12640					✓		A	[Signature]	C&D & Inert
53		HR-38-T-1979	12200	24250	12050				✓			A	[Signature]	Bio Soil
54		MP-07-HR-8355	12620	16660	4040				✓			[Signature]	[Signature]	"
55		MP-07-HR-8355	11960	21940	9980				✓			[Signature]	[Signature]	"
56		UP-14-FE-8108	11400	29740	18340				✓			[Signature]	[Signature]	"
57		HR-38-T-5331	11100	26490	15390				✓			[Signature]	[Signature]	"
58		HR-38-T-9336	12150	24480	12330				✓			[Signature]	[Signature]	"
59		HR-55-W-0099	11500	25740	14240				✓			[Signature]	[Signature]	"
60		HR-38-T-0079	14000	26330	12330				✓			[Signature]	[Signature]	"
61		RJ-14-GJ-6444	10580	19920	9340				✓			[Signature]	[Signature]	"
62	17/07/23	HR-74-A-3472	10390	24140	13760				✓			[Signature]	[Signature]	"



BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & MCF

BIO-MINING

BHUMI GREEN ENERGY

OUTPUT SCREENING MATERIAL WEIGHT..

Month Of..... July 23.....

Sr. No	Date	Vehicle No	Tare WT In (Kg)	Gross Wt In (Kg)	Net WT In (Kg)	Date Of Feeding	Running Hrs	R.D.F	Compost	Inert	C&D	Sign MCG	Sign Bhumi Green	Remark
63	17/07/23	UP-16-DT-1917	10900	21130	10230				✓					
64		HR-55-W-0099	12500	23050	10550				✓			Pawan		Bio-Soil
65		UP-75-AT-1918	11770	21270	9500				✓			Pawan		"
66		HR-38-T-1979	12200	24060	11860				✓			Pawan		"
67		HR-38-T-19336	12150	20410	8260				✓			Pawan		"
68		MP-07-HB-2255	11960	19300	6340				✓			Pawan		"
69		HR-38-T-5231	11100	21960	10860				✓			Pawan		"
70		HR-38-T-0079	14000	20560	6560				✓			Pawan		"
71		MP-07-HB-2255	12620	18980	6360				✓			Pawan		"
72	17/07/23	HR-55-W-2242	11500	24000	12500				✓			Pawan		"
73		UP-16-DT-1917	10900	20620	9720				✓			Pawan		"
74		HR-38-T-0096	15000	32590	17590				✓			Pawan		"
75		HR-55-W-0099	12500	23830	11330				✓			Pawan		"
76		UP-75-AT-1918	11770	23560	11790				✓	✓		Pawan		"
77		MP-07-HB-2255	12110	23550	11440				✓			Pawan		C&D Inert
78		MP-07-HB-2255	11960	25400	13440				✓			Pawan		Bio-Soil
79		UP-16-DT-1917	10900	22090	11190				✓			Pawan		"
80		HR-55-W-2242	11500	23980	12380				✓			Pawan		"
81		HR-38-T-0096	15000	41990	26990				✓			Pawan		"
82	17/07/23	HR-38-T-0079	14000	28450	14450				✓			Pawan		"
83		HR-55-W-2242	11500	26990	15490				✓			Pawan		"
84		HR-38-T-5231	11100	27880	16780				✓			Pawan		"
85		HR-55-W-0099	12500	27640	15140				✓			Pawan		"
86		HR-38-T-9336	12150	24950	12800				✓			Pawan		"
87		UP-16-DT-1917	10900	25070	14170				✓	✓		Pawan		C&D Inert
88		HR-74-A-3472	10320	23130	12750				✓			Pawan		Bio-Soil
89		MP-07-HB-2255	11960	24260	12300				✓			Pawan		"
90		MP-07-HB-2255	12620	25760	12640				✓			Pawan		C&D Inert
91		UP-75-AT-1918	11770	28610	16840				✓			Pawan		Bio-Soil
92		HR-38-T-0079	14000	28200	14200				✓			Pawan		"
93	17/07/23	HR-38-T-1979	12200	26310	14110				✓			Pawan		"



BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & MCF

BIO-MINING

BHUMI GREEN ENERGY

OUTPUT SCREENING MATERIAL WEIGHT..

Month Of... July 23

Sr. No	Date	Vehicle No	Tare WT In (Kg)	Gross WT In (Kg)	Net WT In (Kg)	Date Of Feeding	Running Hrs	R.D.F	Compost	Inert	C&D	Sign MCG	Sign Bhumi Green	Remark
94	17/07/23	HR-38-T-5731	11100	25940	14840				✓			Pawan	[Signature]	Bio soil
95		HR-38-T-096	15000	23260	18260				✓			[Signature]	[Signature]	"
96		HR-55-W-2242	11500	24050	12550				✓			[Signature]	[Signature]	"
97		RJ-14-61-6444	10580	22900	12320				✓			[Signature]	[Signature]	"
98		HR-55-W-0099	12500	25870	13370				✓			[Signature]	[Signature]	"
99	17/07/23	HR-38-T-9336	12150	23930	11780				✓			[Signature]	[Signature]	"
				Total	122600				[Signature]	[Signature]			[Signature]	

AADARSH BHARAT ENVIRO PVT. LTD.														
BANDHWARI DUMP SITE MCG & MCF														
OUTPUT SCREENING MATERIAL WEIGHT														
BIO-MINING														
Month of MAY 2023.....														
Sr No.	Date	Vehicle No.	Gross WT In (Kg)	Tare WT In (KG)	Net WT In (KG)	Date Of Feeding	Running Hrs.	R.D.F	Compost	Inert	C&D	Sign MCG	Sign Aadarsh Enviro	Remarks
1	31.05.2023	HR 84 7945	30480	11400	19080				✓			A1	Shu	COMPOST
2	31.05.2023	HR 46 F 4103	31040	10500	20540				✓			A1	Shu	COMPOST
3	31.05.2023	HR 38 AE 9346	32600	11600	21000					✓		A1	Shu	INERT
4	31.05.2023	HR 46 F 2077	31640	10600	21040				✓			A1	Shu	COMPOST
5	31.05.2023	HR 38 U 1296	32640	11900	20740					✓		A1	Shu	INERT
6	31.05.2023	HR 38 T 5117	32570	12300	20270					✓		A1	Shu	INERT
7	31.05.2023	HR 38 T 7717	32610	12300	20310					✓		A1	Shu	INERT
8	31.05.2023	HR 63 D 0463	30890	10400	20490				✓			A1	Shu	INERT
9	31.05.2023	HR 84 7945	31580	11400	20180				✓			A1	Shu	COMPOST
10	31.05.2023	HR 46 F 4103	29340	10500	18840				✓			A1	Shu	COMPOST
11	31.05.2023	HR 38 U 7117	32500	12100	20400				✓			A1	Shu	COMPOST
12	31.05.2023	HR 46 F 2077	31960	10600	21360				✓			A1	Shu	INERT
13	31.05.2023	HR 55 N 3683	32560	12600	19960					✓		A1	Shu	COMPOST
14	31.05.2023	HR 38 AE 9346	32550	11600	20950					✓		A1	Shu	INERT
15	31.05.2023	HR 63 D 0463	30450	10400	20050				✓			A1	Shu	COMPOST
16	31.05.2023	HR 84 7945	30540	11400	19140				✓			A1	Shu	COMPOST
17	31.05.2023	HR 46 F 4103	30640	10500	20140				✓			A1	Shu	COMPOST
18	31.05.2023	HR 46 F 2077	30560	10600	19960				✓			A1	Shu	COMPOST
19	31.05.2023	HR 38 U 1296	31870	11900	19970				✓			A1	Shu	COMPOST
20	31.05.2023	HR 38 AE 3255	32470	11600	20870					✓		A1	Shu	INERT
21	31.05.2023	HR 38 AE 1117	30410	11500	18910				✓			A1	Shu	COMPOST
22	31.05.2023	HR 63 D 0463	31640	10400	21240				✓			A1	Shu	COMPOST
23	31.05.2023	HR 84 7945	32860	11400	21460					✓		A1	Shu	INERT
24	31.05.2023	HR 46 F 4103	30410	10500	19910				✓			A1	Shu	COMPOST
25	31.05.2023	HR 46 F 2077	31960	10600	21360				✓			A1	Shu	COMPOST
26	31.05.2023	HR 38 T 5117	32800	12300	20500					✓	Shu	A1	Shu	INERT
27	31.05.2023	HR 38 T 7717	31860	12300	19560					✓	Shu	A1	Shu	INERT
28	31.05.2023	HR 38 U 7117	31640	12100	19540					✓	Shu	A1	Shu	INERT
29	31.05.2023	HR 55 N 3683	32850	12600	20250					✓	Shu	A1	Shu	INERT
30	31.05.2023	HR 63 D 0463	31620	10400	21220				✓	Shu	Shu	A1	Shu	COMPOST

AADARSH BHARAT ENVIRO PVT. LTD.													BIO-MINING	
BANDHWARI DUMP SITE MCG & MCF													Month of MAY 2023....	
OUTPUT SCREENING MATERIAL WEIGHT														
Sr No.	Date	Vehicle No.	Gross WT In (Kg)	Tare WT In (KG)	Net WT In (KG)	Date Of Feeding	Running Hrs.	R.D.F	Compost	Inert	C&D	Sign MCG	Sign Aadarsh Enviro	Remarks
31	31.05.2023	HR 84 7945	30410	11400	19010				✓					COMPOST
32	31.05.2023	HR 46 F 4103	32740	10500	22240				✓					COMPOST
33	31.05.2023	HR 46 F 2077	31250	10600	20650				✓					COMPOST
34	31.05.2023	HR 38 AE 3255	32640	11600	21040					✓				COMPOST
35	31.05.2023	HR 38 AE 6976	32870	11600	21270					✓				INERT
36	31.05.2023	HR 38 AE 1117	32740	11500	21240					✓				INERT
37	31.05.2023	HR 38 AE 9346	30470	11600	18870					✓				INERT
38	31.05.2023	HR 63 D 0463	30520	10400	20120				✓	✓				INERT
39	31.05.2023	HR 84 7945	31400	11400	20000				✓					COMPOST
40	31.05.2023	HR 46 F 4103	31960	10500	21460				✓					COMPOST
41	31.05.2023	HR 46 F 2077	32560	10600	21960				✓					COMPOST
42	31.05.2023	HR 38 AE 9346	31840	11600	20240				✓	✓				COMPOST
43	31.05.2023	HR 38 AE 1117	31570	11500	20070					✓				INERT
44	31.05.2023	HR 38 AE 3255	31980	11600	20380					✓				INERT
45	31.05.2023	HR 38 AE 6976	31680	11600	20080					✓				INERT
46	31.05.2023	HR 38 U 7117	32570	12100	20470					✓				INERT
47	31.05.2023	HR 38 U 1296	31640	11900	19740					✓				INERT
48	31.05.2023	HR 38 X 0096	33340	13600	19740					✓				INERT
49	31.05.2023	HR 38 AE 9346	31520	11600	19920					✓				INERT
50	31.05.2023	HR 38 AE 3255	30680	11600	19080					✓				INERT
51	31.05.2023	HR 38 AE 1117	31090	11500	19590					✓				INERT
52	31.05.2023	HR 38 AE 6976	30610	11600	19010					✓				INERT
53	31.05.2023	HR 38 U 7117	26180	12100	14080					✓				INERT
54	31.05.2023	HR 38 U 1296	28450	11900	16550				✓					INERT
55	31.05.2023	HR 38 AE 9346	30510	11600	18910					✓				COMPOST
56	31.05.2023	HR 38 X 0096	31620	13600	18020					✓				INERT
57	31.05.2023	HR 38 AE 3255	30920	11600	19320					✓				INERT
58	31.05.2023	HR 38 AE 1117	30580	11500	19080					✓				INERT
59	31.05.2023	HR 38 AE 6976	30900	11600	19300					✓				INERT
60	31.05.2023	HR 38 U 7117	29890	12100	17790				✓	✓				COMPOST

AADARSH BHARAT ENVIRO PVT. L^D.

BANDHWARI DUMP SITE MCG & MCF
OUTPUT SCREENING MATERIAL WEIGHT

BIO-MINING

Month of MAY 2023...

Sr No.	Date	Vehicle No.	Gross WT In (Kg)	Tare WT In (KG)	Net WT In (KG)	Date Of Feeding	Running Hrs.	R.D.F	Compost	Inert	C&D	Sign MCG	Sign Aadarsh Enviro	Remarks
61	31.05.2023	HR 38 T 5117	31180	12300	18880				✓					
62	31.05.2023	HR 55 N 3683	32100	12600	19500									COMPOST
63	31.05.2023	HR 38 U 1296	31500	11900	19600					✓				INERT
64	31.05.2023	HR 38 X 0096	33520	13600	19920				✓					COMPOST
65	31.05.2023	HR 38 AE 9346	32540	11600	20940					✓				INERT
66	31.05.2023	HR 38 AE 3255	31870	11600	20270					✓				INERT
67	31.05.2023	HR 38 AE 1117	31390	11500	19890					✓				INERT
68	31.05.2023	HR 38 AE 6976	29860	11600	18260				✓					INERT
69	31.05.2023	HR 38 U 7117	30160	12100	18060				✓					COMPOST
70	31.05.2023	HR 38 T 5117	30540	12300	18240					✓				INERT
71	31.05.2023	HR 55 N 3683	30800	12600	18200					✓				INERT
72	31.05.2023	HR 38 T 7717	30190	12300	17890				✓					COMPOST
73	31.05.2023	HR 38 AE 9346	31260	11600	19660					✓				INERT
74	31.05.2023	HR 38 X 0096	32750	13600	19150					✓				INERT
75	31.05.2023	HR 38 U 1296	30920	11900	19020					✓				INERT
76	31.05.2023	HR 38 T 5117	30860	12300	18560					✓				INERT
77	31.05.2023	HR 38 T 7717	30970	12300	18670					✓				INERT
78	31.05.2023	HR 55 N 3683	31320	12600	18720					✓				INERT
79	31.05.2023	HR 38 AE 3255	31330	11600	19730					✓				INERT
80	31.05.2023	HR 38 AE 6976	30820	11600	19220					✓				INERT
81	31.05.2023	HR 38 AE 1117	30450	11500	18950					✓				INERT
82	31.05.2023	HR 63 D 0463	30560	10400	20160					✓				INERT
83	31.05.2023	HR 84 7945	30620	11400	19220				✓					COMPOST
84	31.05.2023	HR 46 F 4103	31500	10500	21000				✓					COMPOST
85	31.05.2023	HR 46 F 2077	29310	10600	18710				✓					COMPOST
86	31.05.2023	HR 38 T 5117	30450	12300	18150				✓					COMPOST
87	31.05.2023	HR 63 D 0463	30410	10400	20010					✓				INERT
88	31.05.2023	HR 84 7945	30650	11400	19250				✓					COMPOST
89	31.05.2023	HR 38 U 1296	30620	11900	18720				✓					COMPOST
90	31.05.2023	HR 46 F 4103	29300	10500	18800				✓					COMPOST

ADITYA BIRLA

UltraTech

Certificate of material received for co-processing

Certificate No.: UTCL/AC/AFR/DC/ABEPL/(MAY-JUNE)2023/01

Date: 04.07.2023

This is to certify that we have received material for co-processing, the following quantities 5,345.340 MT of Sorted MSW/RDF sent by "AADARSH BHARAT ENVIRO PRIVATE LIMITED", at our Aditya Cement Works during the period 01.05.2023 to 30.06.2023. The certificate quantity is not issue to any other entity.

Month	Type of Waste Material	Received Qty (MT)
(MAY-JUNE)2023	Sorted MSW	5,345.340

The vehicle wise receipt details are given below:

S.No.	Receipt Date	Vehicle Number	Challan Number	Challan Qty. (MT)	Qty. Received (MT)
1	07-05-2023	NL01AE3094	83	35.340	34.720
2	07-05-2023	HR38W0005	84	29.520	29.400
3	07-05-2023	RJ09GB1527	85	30.380	29.980
4	09-05-2023	HR55AG1727	0085	32.920	33.400
5	17-05-2023	HR55AG6327	1320	34.810	34.930
6	17-05-2023	RJ09GD1627	91	32.490	31.620
7	17-05-2023	RJ09GD3327	92	31.780	30.390
8	17-05-2023	RJ09GD5927	89	36.450	37.860
9	17-05-2023	HR55AF0027	90	25.690	26.190
10	18-05-2023	RJ09GD2827	93	35.050	34.000
11	18-05-2023	HR55AF1727	94	35.420	35.660
12	18-05-2023	NL01AA0876	95	32.020	30.300
13	18-05-2023	HR55AG3427	98	32.660	30.930
14	18-05-2023	RJ09GC2627	95	33.180	32.770
15	18-05-2023	HR55UC0005	99	34.550	32.850
16	18-05-2023	RJ09GD4827	102	35.220	34.390

Vishwan
05/07/23

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UltraTech

S.No.	Receipt Date	Vehicle Number	Challan Number	Challan Qty. (MT)	Qty. Received (MT)
17	19-05-2023	HR55AG2627	97	35.740	33.770
18	20-05-2023	RJ09GC1927	107	39.260	37.160
19	20-05-2023	HR55AF5327	108	40.110	39.500
20	21-05-2023	RJ09GE2627	115	33.680	33.480
21	22-05-2023	HR55AF5427	114	37.760	35.480
22	22-05-2023	RJ09GD5927	120	35.020	34.370
23	22-05-2023	RJ09GE1827	121	35.190	34.940
24	22-05-2023	RJ09GE3727	119	31.610	30.790
25	22-05-2023	RJ09GD2827	122	34.020	30.380
26	22-05-2023	RJ09GC2827	124	32.420	31.800
27	23-05-2023	RJ09GC8527	125	32.010	31.170
28	23-05-2023	NL01AE6021	123	30.970	29.470
29	23-05-2023	RJ09GD4827	127	32.710	32.050
30	23-05-2023	HR38AB6627	126	30.920	29.760
31	23-05-2023	NL01AA6876	132	32.660	30.250
32	23-05-2023	HR55AG2627	133	38.380	37.960
33	23-05-2023	RJ09GC1827	134	40.230	40.390
34	25-05-2023	NL01AE6023	138	33.480	32.410
35	25-05-2023	RJ09GC3327	141	38.640	37.510
36	25-05-2023	NL01AE7257	142	33.100	31.350
37	25-05-2023	RJ09GC1927	136	38.720	38.760
38	25-05-2023	RJ09GE3727	152	33.820	33.020
39	25-05-2023	NL01AE6024	155	39.650	38.990
40	25-05-2023	RJ09GE1827	154	36.320	35.920
41	25-05-2023	RJ09GE2627	153	37.780	37.670
42	26-05-2023	RJ09GC2827	157	35.460	35.010
43	27-05-2023	HR55AH9999	164	37.310	36.920
44	27-05-2023	RJ09GC8527	166	39.470	38.560

V. Srinivas
05/07/23

ADITYA CEMENT

UltraTech

S.No.	Receipt Date	Vehicle Number	Challan Number	Challan Qty. (MT)	Qty. Received (MT)
45	28-05-2023	NL01AA6676	167	37.060	34.910
46	28-05-2023	HR38AB8327	173	34.360	33.020
47	28-05-2023	HR55AG2627	170	37.260	35.640
48	28-05-2023	HR55AG2827	171	35.250	33.770
49	29-05-2023	NL01AE7257	177	36.780	35.210
50	29-05-2023	RJ09GE2627	175	40.320	40.060
51	30-05-2023	RJ09GD4827	176	39.110	39.080
52	30-05-2023	RJ09GC3327	178	36.270	35.370
53	01-06-2023	RJ09GD1627	180	34.290	33.790
54	02-06-2023	RJ09GE3727	182	35.500	34.730
55	02-06-2023	NL01AE6023	181	34.970	34.170
56	02-06-2023	HR38V0006	185	35.450	35.790
57	02-06-2023	NL01Q5772	184	32.390	31.660
58	03-06-2023	NL01AE6024	187	35.510	35.090
59	03-06-2023	HR55AH9999	188	38.140	37.490
60	03-06-2023	RJ09GE2627	189	36.480	36.510
61	03-06-2023	HR55AF5327	185	38.760	38.740
62	03-06-2023	NL01AE7257	190	32.950	31.690
63	04-06-2023	RJ09GC2827	193	39.450	39.350
64	04-06-2023	HR55AG2727	199	39.640	39.310
65	04-06-2023	HR55AF2827	200	33.740	33.560
66	05-06-2023	RJ09GE3727	207	38.210	37.430
67	05-06-2023	HR38W0006	208	36.860	36.760
68	05-06-2023	HR55AG3427	211	35.380	34.010
69	06-06-2023	RJ09GD1627	210	32.910	32.430
70	06-06-2023	RJ09GD5927	209	38.700	38.510
71	07-06-2023	RJ09GD4827	202	36.650	36.500
72	07-06-2023	HR38AB8327	198	38.040	37.040
73	07-06-2023	NL01AE6021	203	37.500	36.440

V. Malan
05/07/23

ADITYA BIRLA



UltraTech

S.No.	Receipt Date	Vehicle Number	Challan Number	Challan Qty. (MT)	Qty. Received (MT)
74	07-06-2023	HR55AF5427	206	35.250	33.900
75	07-06-2023	NL01AE7608	204	36.160	34.770
76	07-06-2023	HR46E5288	205	37.670	37.090
77	07-06-2023	NL01Q5772	219	40.100	39.530
78	07-06-2023	HR55AG2627	220	39.950	38.320
79	08-06-2023	NL01AE7257	221	36.920	35.400
80	08-06-2023	NL01AE6024	222	34.050	33.490
81	08-06-2023	HR55AH6327	218	32.850	32.450
82	08-06-2023	RJ09GD2827	225	36.650	35.650
83	08-06-2023	HR55AH9999	224	40.430	39.420
84	08-06-2023	HR55AF0027	227	32.140	31.210
85	09-06-2023	HR38AA2727	228	39.010	38.250
86	09-06-2023	RJ09GC4327	229	40.750	40.490
87	10-06-2023	RJ09GC2827	235	34.070	33.510
88	10-06-2023	NL01AE6023	337	33.230	32.070
89	10-06-2023	HR38AB7427	336	37.240	36.600
90	10-06-2023	HR38W0006	251	31.470	30.750
91	10-06-2023	RJ09GC8553	340	36.910	36.700
92	10-06-2023	RJ09GD1627	253	36.120	35.380
93	11-06-2023	RJ09GD1527	254	34.590	34.060
94	11-06-2023	HR55AG2827	252	33.950	32.320
95	12-06-2023	HR38AD6497	257	43.360	43.210
96	12-06-2023	HR55AF5327	260	41.260	40.660
97	12-06-2023	HR38AB8327	263	38.020	36.160
98	12-06-2023	RJ09GC1827	256	39.520	39.620
99	13-06-2023	NL01Q5772	272	32.410	31.160
100	13-06-2023	RJ09GC2827	273	30.550	30.040

V. V. V. V. V.
05/07/23

ULTRATECH CEMENT LIMITED
(Unit : Aditya Cement Works)
Adityapuram - 312 622, Chittorgarh (Raj) India

Tel: +91 1472 221011/12/13/15
Fax: +91 1472 221020
E-mail: adityacement@adityabirla.com

Regd. Office
B Wing, Ahura Center, 2nd Floor,
Mahakali Caves Road, Andheri (East)

ADITYA BIRLA



UltraTech

S No.	Receipt Date	Vehicle Number	Challan Number	Challan Qty. (MT)	Qty. Received (MT)
101	13-06-2023	RJ09GE1827	270	32 070	31 730
102	14-06-2023	RJ09GD1627	275	33 100	32 490
103	14-06-2023	HR38W0006	276	32 160	31 970
104	14-06-2023	NL01AE6021	278	33 370	32 240
105	15-06-2023	NL01AA6676	269	33 100	32 600
106	15-06-2023	HR38AB7427	277	36 120	34 460
107	15-06-2023	NL01AE7257	279	37 350	35 490
108	15-06-2023	RJ09GE2627	282	37 540	38 880
109	15-06-2023	NL01AE6024	284	35 440	34 370
110	15-06-2023	RJ09GD1527	286	29 650	29 070
111	15-06-2023	NL01Q5772	392	31 120	30 590
112	15-06-2023	HR55AH9999	285	36 030	35 300
113	15-06-2023	HR55AF5427	291	35 340	34 020
114	16-06-2023	NL01AE7608	293	37 920	36 700
115	17-06-2023	HR55AG2627	290	36 430	34 920
116	17-06-2023	HR38ABS327	298	37 110	36 780
117	17-06-2023	HR55AF5327	300	41 480	41 120
118	17-06-2023	RJ09GD2627	299	35 500	34 860
119	18-06-2023	NL01AE6023	306	33 190	32 580
120	18-06-2023	RJ09GD1627	305	38 800	38 360
121	18-06-2023	HR55AF0027	306	31 100	30 630
122	18-06-2023	RJ09GE1827	312	32 090	32 230
123	18-06-2023	RJ09GC2827	313	34 670	34 520
124	18-06-2023	HR55AH6327	311	36 310	36 460
125	18-06-2023	RJ09GC8527	322	36 200	35 770
126	19-06-2023	NL01AE6024	324	34 510	34 200
127	19-06-2023	HR38W0006	316	31 420	31 440
128	19-06-2023	RJ09GD5927	325	37 100	37 120
129	19-06-2023	NL01AL7257	328	35 440	34 410

V. K. S. S.
05/07/23

ULTRATECH CEMENT LIMITED
(Unit : Aditya Cement Works)
Adityapuram - 312 622, Chittorgarh (Raj.) India

Tel : +91 1472 221011/12/13/15
Fax : +91 1472 221020
E-mail : adityacement@adityabirla.com

Regd. Office
B Wing, Anura Center, 2nd Floor,
Majra, Caves Road, Anand, (Guj)

ADITYA BIRLA



UltraTech

S.No.	Receipt Date	Vehicle Number	Challan Number	Challan Qty. (MT)	Qty. Received (MT)
130	19-06-2023	HR55AG3427	323	35.910	34.570
131	20-06-2023	NL01AE6021	350	32.100	31.050
132	20-06-2023	HR38AB7427	349	35.820	34.400
133	20-06-2023	HR55AH9999	353	34.050	33.330
134	20-06-2023	HR38V0006	351	30.560	30.200
135	20-06-2023	RJ09GC3327	352	32.550	31.790
136	21-06-2023	RJ09GD2827	351	36.950	36.090
137	21-06-2023	RJ09GD4627	354	34.080	33.860
138	21-06-2023	NL01C5772	265	33.300	32.290
139	21-06-2023	RJ09GD1527	362	32.770	32.510
140	21-06-2023	HR55AG2727	264	38.570	38.090
141	22-06-2023	RJ52GA8702	366	23.580	23.510
142	22-06-2023	RJ09GC8553	370	33.720	34.020
143	22-06-2023	HR55AH4827	369	33.550	33.660
144	22-06-2023	HR55AF5327	367	35.780	36.030
145	22-06-2023	NL01AE6023	368	32.030	31.390
146	22-06-2023	HR55AH5327	379	30.960	30.750
147	23-06-2023	NL01AE6021	368	36.810	35.570
148	24-06-2023	HR38AB7427	367	38.030	36.900
149	24-06-2023	HR55AG2827	395	37.660	36.430
150	24-06-2023	RJ09GE2627	397	35.510	35.000
151	25-06-2023	RJ09GC8553	398	35.590	35.280
152	25-06-2023	RJ09GC2827	399	31.800	30.950
153	25-06-2023	NL01AE6024	300	33.320	32.220
154	26-06-2023	HR55AF0027	309	31.690	30.940
155	26-06-2023	RJ09GC8527	310	33.320	32.740
TOTAL					5,345.340

✓ Note: This certificate is not valid for any EPR Benefits

Authorized Signatory.

V. Srinivasan
25/06/23

[Signature]
AE

[Signature]

ULTRATECH CEMENT LIMITED
(Unit : Aditya Cement Works)
Adityapuram - 312 622, Chittorgarh (Raj.) India

Tel: +91 1472 221011/12/13/15
Fax: +91 1472 221020
Email: adityacement@adityabirla.com

Regd. Office:
B Wing, Ahimsa Center 2nd Floor,
Mahakali Caves Road, Andheri (East),

CIN No. : L26943RJ1078PLC001835
 Phone : 01462 228101-8
 Toll Free : 1800 100 6003 / 6004
 Fax : 01462 228117 / 228118
 E-Mail : shreebvr@shreecement.com
 Website : www.shreecement.com



SHREE CEMENT LTD.

An ISO 9001, 14001, 50001 & OHS 18001 Certified Company

Regd. Office:

BANGUR NAGAR, POST BOX NO.33, BEAWAR 305901, RAJASTHAN, INDIA

Ref No: SCL/2023-24/0095

Date: 4th July-2023

Certificate of Co- Processing

SCL Ras is engaged in the Co- processing of Refuse Derived Fuel (RDF) as per the guidelines of Co – processing in Cement /Power/ Steel industry CPCB 2010, The hazardous and other waste Management and handling Rules – 2016, Plastic waste Management & handling Rules – 2016.

The quantity of Refuse Derived Fuel (RDF) materials has been received during the period of 1st June 2023 to 30th June- 2023 is 185.58 MT. from M/s Aadarsh Bharat Enviro Private Limited at our plant in SCL Ras. The same shall be Co-Processed at our plant in due course of period.

The details of the Vehicle along with the Quantity are indicated below.

Material	Supplier	Truck No	Receipt Date	Dispatch Date	Net W/T	Dispatch W/T
RDF	AADARSH BHARAT ENVIRO PRIVATE LIMITED	RJ09GD2827	3-Jun-23	31-May-23	36.87	37.71
RDF	AADARSH BHARAT ENVIRO PRIVATE LIMITED	RJ09GC1827	3-Jun-23	1-Jun-23	42.11	41.76
RDF	AADARSH BHARAT ENVIRO PRIVATE LIMITED	NL01AA6676	3-Jun-23	1-Jun-23	31.06	31.35
RDF	AADARSH BHARAT ENVIRO PRIVATE LIMITED	HR38AA2727	5-Jun-23	1-Jun-23	39.24	40.03
RDF	AADARSH BHARAT ENVIRO PRIVATE LIMITED	RJ09GC4827	5-Jun-23	1-Jun-23	36.3	36.59
				Total	185.58	187.44

Authorized Signatory

For Shree Cement Limited



JAIPUR OFFICE : SB-187, Bapu Nagar, Opp. Rajasthan University, JLN Marg, Jaipur 302015
 Phone : 0141 4241200, 4241204, Fax : 0141 4241219
 NEW DELHI OFFICE : 122-123, Hans Bhawan, 1, Bahadurshah Zafar Marg, New Delhi 110002
 Phone : 011 23370928, 23379218, 23370776, Fax : 011 23370499
 CORP. OFFICE : 21, Strand Road, Kolkata 700001 Phone : 033 22309601-4 Fax : 033 22434226

CIN No. : L26943RJ1978PLC001935
 Phone : 01462 228101-3
 Toll Free : 1800 100 6003 / 6004
 Fax : 01462 228117 / 228118
 E-Mail : shreebwn@shreecement.com
 Website : www.shreecement.com



SHREE CEMENT LTD.

An ISO 9001, 14001, 50001 & OHS 18001 Certified Company

Regd. Office:

BANGUR NAGAR, POST BOX NO.33, BEAWAR 305501, RAJASTHAN, INDIA

Ref No: SCL/2023-24/0095

Date: 4th July-2023

Certificate of Co-Processing

SCL Ras is engaged in the Co- processing of Refuse Derived Fuel (RDF) as per the guidelines of Co - processing in Cement /Power/ Steel industry CPCB 2010, The hazardous and other waste Management and handling Rules - 2016, Plastic waste Management & handling Rules - 2016.

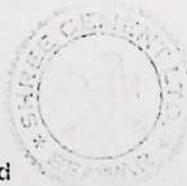
The quantity of Refuse Derived Fuel (RDF) materials has been received during the period of 1st June 2023 to 30th June- 2023 is 185.58 MT. from M/s Aadarsh Bharat Enviro Private Limited at our plant in SCL Ras. The same shall be Co-Processed at our plant in due course of period.

The details of the Vehicle along with the Quantity are indicated below.

Material	Supplier	Truck No	Receipt Date	Dispatch Date	Net WT	Dispatch WT
RDF	AADARSH BHARAT ENVIRO PRIVATE LIMITED	RJ09GD2827	3-Jun-23	31-May-23	36.87	37.71
RDF	AADARSH BHARAT ENVIRO PRIVATE LIMITED	RJ09GC1827	3-Jun-23	1-Jun-23	42.11	41.76
RDF	AADARSH BHARAT ENVIRO PRIVATE LIMITED	NL01AA5676	3-Jun-23	1-Jun-23	31.06	31.35
RDF	AADARSH BHARAT ENVIRO PRIVATE LIMITED	HR38AA2727	5-Jun-23	1-Jun-23	39.24	40.03
RDF	AADARSH BHARAT ENVIRO PRIVATE LIMITED	RJ09GC4927	5-Jun-23	1-Jun-23	36.3	36.59
				Total	185.58	187.44

Authorized Signatory

For Shree Cement Limited



JAIPUR OFFICE : SB-187, Bapu Nagar, Opp. Rajasthan University, JLN Marg, Jaipur 302015
 Phone : 0141 4241200, 4241204, Fax : 0141 4241219
 NEW DELHI OFFICE : 122-123, Hans Bhawan, 1, Bahadurshah Zafar Marg, New Delhi 110002
 Phone : 011 23370028, 23379218, 23370776, Fax : 011 23370499
 CORP. OFFICE : 21, Strand Road, Kolkata 700001 Phone : 033 22309601-4 Fax : 033 22434226

DISPATCH CHALLAN

1210

Municipal Corporation Gurugram

Bhumi Green Energy

Address :- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana

Mob. No, 9519070990, 7775092692

BHUMI GREEN ENERGY

Sr. No. 21973

Transporter Name Bhumi Green Energy

Date :- 28/04/2023

Mobile No 7348481521

Vehicle No HR-38-T-5731

Driver Name

Mobile No

Consignor Name : Bhumi Green Energy

Consignee Name: Municipal Corporation Gurugram

Address- Bandhwari SLF Site, Near Gurugram- Faridabad Toll Tax, Gurugram, Haryana

Dispatch To: Jeet Pal
Bandhwari

Material

Compost Inert C & D Recycling Plastic Etc

Gross Wt (KG) 31240

Tare Wt (KG) 11100

Net Wt (KG) 20140

It is Certified that particular given above are true and correct

Bhumi Green Energy
Authorised SignatureMain Gate Security
Ajay
Authorised SignatureVerified By MCG
Min
Authorised Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-

RST No. : 24662

VEHICLE NO : HR-38-T-5731

CUSTOMER : Jeetpal

MATERIAL : Bio-Soil

GROSS Wt. : 31240.00 kg

Date & Time : 28-04-2023 00:11:00

TARE Wt. : 11100.00 kg

Date & Time : 28-04-2023 00:11:00

Net Wt. : 20140.00 kg

Weight in words : Twenty Thousand One
Hundred And Forty kg

This is computer generated and verified slip.



BHUMI GREEN ENERGY

Plant Add - Bandhwari Dump Site, Near SBI Park Gurugram Haryana
Mo No - 9519070990, 7775092092

BHUMI GREEN ENERGY

Municipal Corporation Gurugram

DELIVERY CHALLAN

Challan No 1127

Date 20-04-2023

Consignor Name JK Cement works

Name - Bhumi Green Energy Name - Municipal Corporation Gurugram

Site Add - Bandhwari SLF Site, Near Gurugram -
Fardaspur Toll Tax, Gurugram, Haryana
Dispatch To - Mangrool Nimbhedra
Chittar road - 312617

Remark

Transporter Name Shyam Kachhays

Address Dada Dalhi

Vehicle No RJ-09-GE-2627

Driver Name Mukesh

Mobile No 6375396670

Description Of Material Gross WT 50740

Dry Waste/ RDF Tare WT 15000

Net WT 35740

It is Certified that particular given above are true and correct

Bhumi Green Energy

Main Gate Security

Municipal Corporation Gurugram

Vikas

[Signature]

Auth. Signature

Auth. Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-

RST No : 23571 VEHICLE NO : RJ-09-GE-2627
CUSTOMER : JK Cement Works MATERIAL : RDF

GROSS Wt : 50740.00 kg Date & Time : 20-04-2023 17:39:00
TARE Wt : 15000.00 kg Date & Time : 20-04-2023 17:39:00
Net Wt : 35740.00 kg Weight as words : Thirty Five Thousand Seven Hundred And Forty kg

This is computer generated and verified slip.



BHUMI GREEN ENERGY

Plant Add. - Bandhwari Dump Site, Near Toll Tax Gurugram Haryana
Mo No. - 9519076990, 7775092692

1212

BHUMI GREEN ENERGY

Municipal Corporation Gurugram

DELIVERY CHALLAN

Challan Sr No 1123	
Date 20-04-2023	
Consignor Name Name: Bhumi Green Energy	Consignee Name Narela waste to energy plant Name: Municipal Corporation Gurugram
Site Add. - Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana	Dispatch To - Narela

Remark

Transporter Name Bhumi Enterprises	
Address Delhi	
Vehicle No HR-38-Y-4111	
Driver Name Safina Khanna	
Mobile No 7560809101	
Description Of Material Dry Waste/ RDF ✓	
Gross WT 54930	
Tare WT 14500	
Net WT 40430	

It is Certified that particular given above are true and correct

Municipal Corporation Gurugram



Main Gate Security

Vikash

Auth Signature

[Signature]
Auth Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-

RST No. : 23588	VEHICLE NO : HR-38-Y-4111
CUSTOMER : Narela waste to Energy Plant	MATERIAL : RDF
GROSS WT : 54930.00 kg	Date & Time : 20-04-2023 21:15:00
TARE WT : 14500.00 kg	Date & Time : 20-04-2023 21:15:00
Net Wt. : 40430.00 kg	Weight in words : Forty Thousand Four Hundred And Thirty kg

This is computer generated and verified slip.

DISPATCH CHALLAN

Municipal Corporation Gurugram



Bhumi Green Energy

Address :- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana

Mob. No, 9519070990, 7775092692

BHUMI GREEN ENERGY

Sr. No. 22607

Transporter Name Bhumi Green Energy

Date :- 03/05/2023

Mobile No 7348481521

Vehicle No HR-55-W-0099

Driver Name

Mobile No

Consignor Name : Bhumi Green Energy

Consignee Name: Municipal Corporation Gurugram

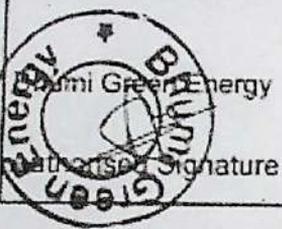
Address- Bandhwari SLF Site, Near Gurugram- Faridabad Toll Tax, Gurugram, Haryana

Dispatch To: Ject. Pal Bandhwari

Material Compost Inert C & D Recycalling Plastic Etc

Gross Wt (KG) 28750 Tare Wt (KG) 12500 Net Wt (KG) 16250

It is Certified that particular given above are true and correct



Main Gate Security
Authorised Signature

Verified By MCG
Authorised Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-

RST No. : 27168 VEHICLE NO : HR-55-W-0099
CUSTOMER : Jectpal MATERIAL : C&D and Inert

GROSS Wt. : 28750.00 kg Date & Time : 03-05-2023 12:13:00
TARE Wt. : 12500.00 kg Date & Time : 03-05-2023 12:13:00
Net Wt. : 16250.00 kg Weight in words : Sixteen Thousand Two Hundred And Fifty kg

This is computer generated and verified slip.

DISPATCH CHALLAN

Municipal Corporation Gurugram

Bhumi Green Energy

Address :- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana
Mob. No. 9519070990, 7775092692

BHUMI GREEN ENERGY

Sr. No. 22608

Transporter Name

Bhumi Green Energy

Date :- 03/05/2023

Mobile No

7348481521

Vehicle No

HR-38-T-5731

Driver Name

Mobile No

Consignor Name : Bhumi Green Energy

Consignee Name: Municipal Corporation Gurugram

Address- Bandhwari SLF Site, Near Gurugram- Faridabad Toll Tax, Gurugram, Haryana

Dispatch To: Jeet Pal
Bandhwari

Material

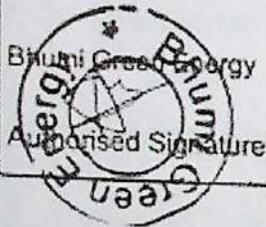
Compost Inert C&D Recycling Plastic Etc

Gross Wt (KG) 27540

Tare Wt (KG) 11100

Net Wt (KG) 16440

It is Certified that particular given above are true and correct



Main Gate Security

Authorised Signature

Verified By MCG

Authorised Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-

RST No. : 27169

VEHICLE NO : HR-38-T-5731

CUSTOMER : Jeetpal

MATERIAL : C&D and Inert

GROSS Wt. : 27540.00 kg

Date & Time : 03-05-2023 12:22:00

TARE Wt. : 11100.00 kg

Date & Time : 03-05-2023 12:22:00

Net Wt. : 16440.00 kg

Weight in words : Sixteen Thousand Four
Hundred And Forty kg

This is computer generated and verified slip.

DISPATCH CHALLAN

Municipal Corporation Gurugram

Bhumi Green Energy

Address :- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana

Mob. No, 9519070090, 7775092692

BHUMI GREEN ENERGY

Sr. No. 22603

Transporter Name Adarsh Enterprises

Date :- 03/05/2023

Mobile No 7348481521

Vehicle No MP-07-HB-3872

Driver Name

Mobile No

Consignor Name : Bhumi Green Energy

Consignee Name: Municipal Corporation Gurugram

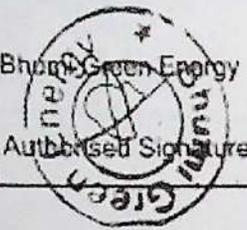
Address- Bandhwari SLF Site, Near Gurugram- Faridabad Toll Tax, Gurugram, Haryana

Dispatch To: Giriraj Bhadana
Paligaon

Material	Compost <input type="radio"/>	Inert <input type="radio"/>	C & D <input checked="" type="radio"/>	Recycling Plastic Etc <input type="radio"/>
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Gross Wt (KG) 30430	Tare Wt (KG) 12110	Net Wt (KG) 18320
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It is Certified that particular given above are true and correct



Bhumi Green Energy
Authorised Signature

Main Gate Security
Authorised Signature

Verified By MCG
Authorised Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-

RST No. : 27164

VEHICLE NO : MP-07-HB-3872

CUSTOMER : Giriraj Bhadana

MATERIAL : C & D

GROSS Wt : 30430.00 kg

Date & Time : 03-05-2023 11:40:00

TARE Wt : 12110.00 kg

Date & Time : 03-05-2023 11:40:00

Net Wt : 18320.00 kg

Weight in words : Eighteen Thousand Three
Hundred And Twenty kg

This is computer generated and verified slip.

DISPATCH CHALLAN

Municipal Corporation Gurugram

Bhumi Green Energy

Address :- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana

Mob. No, 9519070990, 7775092692

Sr. No. 22604

Transporter Name Adarsh Enterprises

Date :- 03/05/2023

Mobile No 7348481521

Vehicle No MP-07-HB-8655

Driver Name

Mobile No

Consignor Name : Bhumi Green Energy

Consignee Name: Municipal Corporation Gurugram

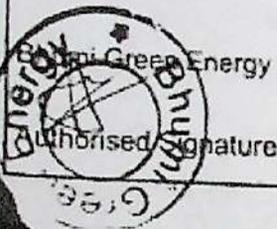
Address- Bandhwari SLF Site, Near Gurugram- Faridabad Toll Tax, Gurugram, Haryana

Dispatch To: Giriraj Bhadana Paliyaan

Material	Compost <input type="radio"/>	Inert <input type="radio"/>	C & D <input checked="" type="radio"/>	Recycling Plastic Etc <input type="radio"/>
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Gross Wt (KG) 30870 Tare Wt (KG) 12020 Net Wt (KG) 18850

It is Certified that particular given above are true and correct



Main Gate Security
 Authorised Signature

Verified By MCG
 Authorised Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-

RST No. : 27165	VEHICLE NO : MP-07-HB-8655
CUSTOMER : Giriraj Bhadana	MATERIAL : C&D

GROSS Wt. : 30870.00 kg	Date & Time : 03-05-2023 11:49:00
TARE Wt. : 12020.00 kg	Date & Time : 03-05-2023 11:49:00
Net Wt. : 18850.00 kg	Weight in words : Eighteen Thousand Eight Hundred And Fifty kg

This is computer generated and verified slip.

1217

DISPATCH CHALLAN

Municipal Corporation Gurugram



Bhumi Green Energy

Address :- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana

BHUMI GREEN ENERGY

Mob. No, 9519070990, 7775092692

Sr. No.	21972	Date :-	28/04/2023
Transporter Name	Bhumi Green Energy		
Mobile No	7348481521		
Vehicle No	HR-74-A-3472		
Driver Name			
Mobile No			

Consignor Name : Bhumi Green Energy Consignee Name: Municipal Corporation Gurugram

Address- Bandhwari SLF Site, Near Gurugram- Faridabad Toll Tax, Gurugram, Haryana Dispatch To: Jeej Pal Bandhwari

Material	Compost <input checked="" type="checkbox"/>	Inert <input type="checkbox"/>	C & D <input type="checkbox"/>	Recycling Plastic Etc <input type="checkbox"/>
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Gross Wt (KG) 30350 Tare Wt (KG) 10380 Net Wt (KG) 19970

It is Certified that particular given above are true and correct



Main Gate Security
Authorized Signature
Ajay

Verified By MCG
Authorized Signature
[Signature]

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-

RST No. : 24661
CUSTOMER : Jeejpal

VEHICLE NO : HR-74-A-3472
MATERIAL : Bio-Soil

GROSS Wt. :	30350.00 kg	Date & Time :	28-04-2023 00:02:00
TARE Wt. :	10380.00 kg	Date & Time :	28-04-2023 00:02:00
Net Wt. :	19970.00 kg	Weight in words :	Nineteen Thousand Nine Hundred And Seventy kg

This is computer generated and verified slip.

Certificate of Destruction

Issued to – Bhumi Green Energy
Certificate No – JKCL/MGRL/AFR/07/2023-24/0005
Date – 04/07/2023

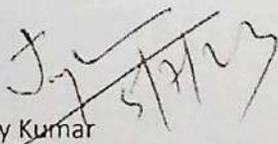
This is to certify that we have successfully used the following quantity of RDF sent by Bhumi Green Energy Unit-6 (Biomining plant) at Bandhwari dumpsite, Gurugram, Faridabad Road, Haryana-122102 in our unit during the period 20-APRIL-2023 TO 05-June-2023 Till located at – Old NDMC Composed plant Mangrol, Tehsil-Nimbahera, Chittorgarh, Rajasthan India.

Year	Challan Qty. (MT)**
20-APRIL-2023 TO 05-June-2023	2942.520

**This quantity is considered on basis of LR date.

The same receipt quantity would be safely and completely disposed of within 90 days of receipt & thereafter will not exist.

For JK CEMENT WORKS MANGROL
(A unit of JK Cement Limited)


Jay Kumar

Head - Shared Services



The annexure of this certificate will also include below details -

BHUMI GREEN ENERGY UNIT 6									
Plant Add- Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana Mob.No. 9519070990/7775092692									
RDF DISPATCH DETAILS MONTH OF 20-APRIL-2023 TO 5-JUNE-2023 Till Date									
Sr.No.	Date	Party Name	Transport Name	Lr.No.	Vehicle no.	Challan No.	Gross weight	Tare Weight	Net Weight (Challan Quantity)
1	20-04-23	JK Cement Works	Shyam Roadways	27	RJ-09-GE-2627	1127	50740	15000	35740
2	21-04-23	JK Cement Works	Shyam Roadways	28	NL-01-AE-6021	1132	44230	14000	30230
3	21-04-23	JK Cement Works	Shyam Roadways	32	HR-55-AG-3427	1136	51510	14000	37510
4	21-04-23	JK Cement Works	Shyam Roadways	35	RJ-09-GD-2827	1137	52810	14200	38610
5	21-04-23	JK Cement Works	Shyam Roadways	33	NL-01-AE-7608	1138	55790	14000	41790
6	22-04-23	JK Cement Works	Shyam Roadways	36	HR-38-AB-6627	1144	53150	14000	39150
7	22-04-23	JK Cement Works	Shyam Roadways	37	HR-38-AB-7427	1146	52610	14000	38610
8	22-04-23	JK Cement Works	Shyam Roadways	40	RJ-09-GC-2827	1149	49050	14400	34650
9	22-04-23	JK Cement Works	Shyam Roadways	39	HR-55-AF-5327	1150	56450	15000	41450
10	23-04-23	JK Cement Works	Shyam Roadways	43	RJ-09-GB-3327	1157	50550	14300	36250
11	23-04-23	JK Cement Works	Shyam Roadways	42	RJ-09-GE-2627	1158	53420	15000	38420
12	23-04-23	JK Cement Works	Shyam Roadways	41	NL-01-AE-6021	1159	51780	14000	37780
13	24-04-23	JK Cement Works	Shyam Roadways	44	NL-01-AE-6024	1167	51680	15500	36180
14	24-04-23	JK Cement Works	Shyam Roadways	45	HR-38-V-0006	1168	50580	14500	36080
15	24-04-23	JK Cement Works	Shyam Roadways	46	HR-55-AG-2627	1169	52540	14000	38540
16	24-04-23	JK Cement Works	Shyam Roadways	47	HR-55-AF-2827	1172	45240	14000	31240
17	25-04-23	JK Cement Works	Shyam Roadways	51	RJ-09-GC-1927	1181	50730	14000	36730



18	25-04-23	JK Cement Works	Shyam Roadways	49	NL-01-AE-7257	1182	49840	14200	35640
19	25-04-23	JK Cement Works	Shyam Roadways	48	HR-38-W-0006	1184	44030	14000	30030
20	26-04-23	JK Cement Works	Shyam Transport Company	4	RJ-09-GC-2827	1193	52410	14800	37610
21	26-04-23	JK Cement Works	Shyam Transport Company	3	RJ-09-GE-2627	1194	56630	15000	41630
22	27-04-23	JK Cement Works	Shyam Roadways	52	HR-55-AF-5327	1202	54490	15000	39490
23	27-04-23	JK Cement Works	Shyam Transport Company	5	HR-38-AB-9827	1204	52830	14000	38830
24	28-04-23	JK Cement Works	Shyam Transport Company	6	RJ-09-GD-5927	1209	50430	15000	35430
25	28-04-23	JK Cement Works	Shyam Transport Company	10	HR-55-AF-0027	1210	51280	14500	36780
26	28-04-23	JK Cement Works	Shyam Transport Company	7	NL-01-AE-6024	1214	53570	14500	39070
27	28-04-23	JK Cement Works	Shyam Transport Company	8	NL-01-AE-7608	1215	52870	14000	38870
28	29-04-23	JK Cement Works	Shyam Transport Company	9	RJ-09-GD-1527	1222	45630	14000	31630
29	29-04-23	JK Cement Works	Shyam Transport Company	55	HR-38-AB-8327	1228	52700	13000	39700
30	30-04-23	JK Cement Works	Shyam Transport Company	56	RJ-09-GC-3327	1236	58680	14400	44280
31	06-05-23	JK Cement Works	Shyam Transport Company	39	HR-55-AF-2827	1264	45970	14000	31970
32	06-05-23	JK Cement Works	Shyam Transport Company	38	HR-55-AG-3727	1266	53870	14800	39070
33	07-05-23	JK Cement Works	Shyam Transport Company	40	NL-01-AE-7608	1267	52630	14000	38630
34	07-05-23	JK Cement Works	Shyam Transport Company	44	RJ-09-GB-2697	1272	47220	15000	32220
35	08-05-23	JK Cement Works	Shyam Transport Company	52	RJ-09-GD-2627	1276	52600	15000	37600
36	08-05-23	JK Cement Works	Shyam Transport Company	51	RJ-09-GE-2627	1279	53420	15000	38420
37	09-05-23	JK Cement Works	Shyam Transport Company	56	RJ-09-GD-5927	1280	50740	15000	35740
38	09-05-23	JK Cement Works	Shyam Transport Company	55	RJ-09-GD-1627	1281	50180	14500	35680
39	10-05-23	JK Cement Works	Shyam Transport Company	64	RJ-09-GB-2697	1288	49480	15000	34480



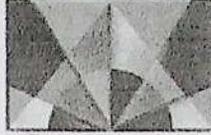
40	10-05-23	JK Cement Works	Shyam Transport Company	63	NL-01-AE-6024	1290	47040	14500	32540
41	11-05-23	JK Cement Works	Shyam Transport Company	66	NL-01-AE-6021	1293	47020	14000	33020
42	11-05-23	JK Cement Works	Shyam Transport Company	67	HR-55-AF-5427	1294	54870	15500	39370
43	12-05-23	JK Cement Works	Shyam Transport Company	68	NL-01-Q-5772	1299	53340	15000	38340
44	13-05-23	JK Cement Works	Shyam Transport Company	72	NL-01-AE-7608	1301	57360	14000	43360
45	13-05-23	JK Cement Works	Shyam Transport Company	78	RJ-09-GE-1827	1304	44650	13000	31650
46	13-05-23	JK Cement Works	Shyam Transport Company	79	RJ-09-GE-3727	1305	47340	13000	34340
47	14-05-23	JK Cement Works	Shyam Transport Company	84	HR-55-AG-2727	1309	51640	14500	37140
48	14-05-23	JK Cement Works	Shyam Transport Company	80	NL-01-AE-3444	1310	47590	14200	33390
49	14-05-23	JK Cement Works	Shyam Transport Company	85	NL-01-AE-6023	1312	47960	14000	33960
50	15-05-23	JK Cement Works	Shyam Transport Company	94	RJ-09-GB-2697	1317	49390	15000	34390
51	16-05-23	JK Cement Works	Shyam Transport Company	100	NL-01-AE-6021	1325	52440	14000	38440
52	16-05-23	JK Cement Works	Shyam Transport Company	107	RJ-09-GC-8527	1329	45230	14000	31230
53	18-05-23	JK Cement Works	Shyam Transport Company	120	RJ-09-GD-1627	1340	48690	14000	34690
54	18-05-23	JK Cement Works	Shyam Transport Company	121	NL-01-AE-6023	1341	47680	14000	33680
55	19-05-23	JK Cement Works	Shyam Transport Company	126	HR-38-W-0006	1361	46960	14500	32460
56	19-05-23	JK Cement Works	Shyam Transport Company	127	RJ-09-GD-2627	1362	52950	15000	37950
57	19-05-23	JK Cement Works	Shyam Transport Company	130	HR-38-AB-9827	1351	48620	14700	33920
58	19-05-23	JK Cement Works	Shyam Transport Company	129	RJ-09-GB-2697	1353	51630	15000	36630
59	20-05-23	JK Cement Works	Shyam Transport Company	147	HR-38-V-0006	1363	49250	14500	34750
60	20-05-23	JK Cement Works	Shyam Transport Company	140	NL-01-Q-5772	1364	46570	15000	31570
61	20-05-23	JK Cement Works	Shyam Transport Company	142	HR-55-AF-2827	1365	45890	14000	31890



62	20-05-23	JK Cement Works	Shyam Transport Company	141	HR-38-AB-7427	1366	51110	15000	36110
63	21-05-23	JK Cement Works	Shyam Transport Company	144	HR-55-AF-1727	1367	43590	14000	29590
64	21-05-23	JK Cement Works	Shyam Transport Company	146	HR-55-AG-3427	1369	52230	14000	38230
65	24-05-23	JK Cement Works	Shyam Transport Company	160	RJ-09-GB-2697	1375	48490	15000	33490
66	25-05-23	JK Cement Works	Shyam Transport Company	162	NL-01-AE-7608	1382	52670	14000	38670
67	25-05-23	JK Cement Works	Shyam Transport Company	161	HR-38-V-0006	1384	44940	14500	30440
68	26-05-23	JK Cement Works	Shyam Transport Company	165	NL-01-AE-3094	1387	44970	14800	30170
69	26-05-23	JK Cement Works	Shyam Transport Company	166	RJ-09-GE-3727	1388	42580	13000	29580
70	26-05-23	JK Cement Works	Shyam Transport Company	171	HR-55-AF-5327	1390	45470	15000	30470
71	28-05-23	JK Cement Works	Shyam Transport Company	175	RJ-09-GD-1527	1392	45720	14000	31720
72	28-05-23	JK Cement Works	Shyam Transport Company	174	NL-01-AE-6024	1393	52300	14500	37800
73	30-05-23	JK Cement Works	Shyam Transport Company	181	HR-55-AH-6327	1408	50050	14200	35850
74	30-05-23	JK Cement Works	Shyam Transport Company	182	HR-55-AF-1727	1409	49090	14000	35090
75	30-05-23	JK Cement Works	Shyam Transport Company	180	RJ-09-GC-8553	1410	51410	15000	36410
76	31-05-23	JK Cement Works	Shyam Transport Company	188	RJ-09-GB-2697	1411	52880	15000	37880
77	31-05-23	JK Cement Works	Shyam Transport Company	187	HR-38-AB-9827	1412	58420	14000	44420
78	01-06-23	JK Cement Works	Shyam Transport Company	189	RJ-09-GE-1827	1416	46010	13000	33010
79	01-06-23	JK Cement Works	Shyam Transport Company	191	RJ-09-GD-2627	1417	56320	15500	40820
80	01-06-23	JK Cement Works	Shyam Transport Company	190	HR-55-AF-0027	1418	45380	14000	31380
81	04-06-23	JK Cement Works	Shyam Transport Company	207	HR-55-AH-4827	1429	49690	14500	35190
82	05-06-23	JK Cement Works	Shyam Transport Company	218	RJ-09-GE-2627	1436	50730	15000	35730
TOTAL									2942520



ADITYA BIRLA



UltraTech

Certificate of Co-processing

Certificate No.: UTCL/AC/AFR/DC/BGE (UNIT-6)/(MAY-JUNE)-23/01

DATE: 13.07.2023

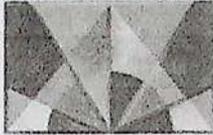
This is to certify that we have successfully used the following quantity of RDF sent by Bhumi Green Energy Unit-6 (Biomining plant) at Bandhwari dumpsite, Gurugram, Faridabad Road, Haryana-122102 in our unit during the period 15-May-2023 TO 05-June-2023 Till located at – Old NDMC Composed plant Adityapuram, Shambhupura, Chittorgarh-312622, Rajasthan India.

RDF quantity: 1256.020 MT.

The same receipt quantity would be safely and completely disposed of within 90 days of receipt & thereafter will not exist.

BHUMI GREEN ENERGY UNIT-6					
Plant Add- Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana					
Mob.No.-9519070990/7775092692					
RDF DISPATCH DETAILS MONTH OF 15-MAY-2023 TO 05-JUNE-2023					
Sr.No.	Date	Transport Name	Vehicle no.	Challan No.	Net Weight
1	15-05-2023	Shyam Brose	HR-55-AG-6327	1320	34810
2	16-05-2023	Shyam Brose	HR-55-AG-7027	1330	32070
3	17-05-2023	Shyam Brose	RJ-09-GD-3527	1332	37360
4	18-05-2023	Shyam Brose	RJ-09-GC-3427	1336	40890
5	18-05-2023	Shyam Brose	NL-01-AE-3100	1339	33990
6	19-05-2023	Shyam Brose	NL-01-AB-2127	1342	38630
7	19-05-2023	Shyam Brose	NL-01-AB-9756	1345	33520
8	19-05-2023	Shyam Brose	HR-55-AG-3727	1350	30690
9	19-05-2023	Shyam Brose	HR-55-AG-6327	1352	31790
10	20-05-2023	Shyam Brose	NL-01-AE-7282	1354	38120
11	20-05-2023	Shyam Brose	HR-55-AG-7027	1355	37660
12	21-05-2023	Shyam Brose	NL-01-AE-3094	1368	27370
13	21-05-2023	Shyam Brose	NL-01-AD-2071	1370	34100
14	21-05-2023	Shyam Brose	HR-38-U-0006	1371	33100
15	22-05-2023	Shyam Brose	RJ-09-GC-3427	1372	34610
16	22-05-2023	Shyam Brose	HR-55-AG-1727	1373	32840
17	25-05-2023	Shyam Brose	HR-55-AG-6327	1383	30280
18	26-05-2023	Shyam Brose	RJ-09-GC-5227	1386	32110
19	28-05-2023	Shyam Brose	NL-01-AE-3092	1394	34900
20	28-05-2023	Shyam Brose	NL-01-AE-3100	1395	35790
21	29-05-2023	Shyam Brose	RJ-09-GC-1927	1400	39330
22	29-05-2023	Shyam Brose	HR-55-AG-7027	1404	41210
23	29-05-2023	Shyam Brose	NL-01-AE-3094	1405	37350
24	30-05-2023	Shyam Brose	HR-55-AG-6327	1406	36190
25	30-05-2023	Shyam Brose	HR-55-AG-3727	1407	39000

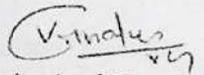
ADITYA BIRLA



UltraTech

Sr.No.	Date	Transport Name	Vehicle no.	Challan No.	Net Weight
26	01-06-2023	Shyam Brose	NL-01-AE-3444	1414	34680
27	01-06-2023	Shyam Brose	HR-55-AG-7027	1419	34600
28	03-06-2023	Shyam Brose	HR-55-AG-6327	1423	38130
29	03-06-2023	Shyam Brose	NL-01-AB-9755	1424	37900
30	03-06-2023	Shyam Brose	HR-55-AG-2827	1425	41120
31	03-06-2023	Shyam Brose	HR-55-AG-3727	1426	39440
32	03-06-2023	Shyam Brose	RJ-09-GC-3427	1427	37710
33	04-06-2023	Shyam Brose	RJ-09-GD-3527	1430	40640
34	05-06-2023	Shyam Brose	NL-01-AE-3444	1433	34710
35	05-06-2023	Shyam Brose	RJ-09-GD-1927	1434	39380
30	03-06-2023	Shyam Brose	HR-55-AG-2827	1425	41120
TOTAL					1256020

This certificate is not valid for availing EPR credit.


Authorized Signatory

1225

CIN No. : L26943RJ1979PLC001936
 Phone : 01462 228101-8
 Toll Free : 1800 180 8003 / 6004
 Fax : 01462 228117 / 228119
 E-Mail : shreebwr@shreecement.com
 Website : www.shreecement.com



SHREE CEMENT LTD.

An ISO 9001, 14001, 50001 & OHS 18001 Certified Company

Regd. Office:

BANGUR NAGAR, POST BOX NO.33, BEAWAR 305901, RAJASTHAN, INDIA

Ref No: SCL/2023-24/0086

Date: 27th June-2023

Certificate of Co- Processing

SCL Ras is engaged in the Co- processing of Refuse Derived Fuel (RDF) as per the guidelines of Co – processing in Cement /Power/ Steel industry CPCB 2010, The hazardous and other waste Management and handling Rules – 2016, Plastic waste Management & handling Rules – 2016.

The quantity of Refuse Derived Fuel (RDF) materials has been received during the period of 1st May 2023 to 31st May- 2023 is 134.08 MT. from M/s BHUMI GREEN ENERGY, PUNE at our plant in SCL Ras. The same shall be Co-Processed at our plant in due course of period.

The details of the Vehicle along with the Quantity are indicated below:

Material	SUPPLIER	Truck No	Receipt Date	Dispatch WT	Net WT	Dispatch WT
RDF	BHUMI GREEN ENERGY, PUNE	RJ01GC1947	26-May-23	24-May-23	42.66	42.54
RDF	BHUMI GREEN ENERGY, PUNE	RJ09GC4641	27-May-23	25-May-23	36.85	36.44
RDF	BHUMI GREEN ENERGY, PUNE	RJ47GA6165	27-May-23	24-May-23	24.89	36.04
RDF	BHUMI GREEN ENERGY, PUNE	GJ12BY4730	30-May-23	25-May-23	29.68	29.49
				Total	134.08	144.51

Authorized Signatory

For Shree Cement Limited



JAIPUR OFFICE : SB-187, Bapu Nagar, Opp. Rajasthan University, JLN Marg, Jaipur 302015

Phone : 0141 4241200, 4241204, Fax : 0141 4241219

NEW DELHI OFFICE : 122-123, Hans Bhawan, 1, Bahadurshah Zafar Marg, New Delhi 110002

Phone : 011 23370828, 23379218, 23370776, Fax : 011 23370499

CORP. OFFICE : 21, Strand Road, Kolkata 700001 Phone : 033 22309601-4 Fax : 033 22434226



हरियाणा HARYANA

इकरारनामा

मनके, M/s Aadarah Bharat Enyiro Pvt Ltd Residency Pawar Colony Lane-6, Sr. No 15 Vitthal Nagar, Hadaprar, Pune, Maharashtra-411028 का हूँ।

प्रथम पक्ष

एवं

हमके, श्रीमति सीमा पत्नी श्री तोगन व सोनिया पत्नी श्री देवेन्द, रिछपाली पत्नी श्री रामवीर निवासीगण गाँव पाली तहसील बडखल जिला फरीदाबाद, हरियाणा के है।

द्वितीय पक्ष

पेज नो 2 पर जारी....

31 MAR 2023

रिचमाती

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यह कि द्वितीय पक्षगण वाका भौजा पाली तहसील बडखल जिला फरीदाबाद में स्थित अराजी खेवट न0 377, 367, 378, 379, 772, 785, सभी खेवटों में से अपने-अपने हिस्सेनुसार कुल रकबा 40 कनाल के बरूवे साल जमावन्दी 2020-2021 की रूह से बतौर हिस्सेदार गालिक व काबिज है। जो कि मुझ प्रथम पक्ष ने द्वितीय पक्षगण के रकबा 40 कनाल यानि 5 एकड जमीन को खाद से भरने का ठेका लिया है। जिसकी बाबत निम्नलिखित शर्तें तय पाई हैं :-

1. यह कि मुझ प्रथम पक्ष को उक्त रकबा को भरने के लिए कचरे के प्रोजेक्ट में तैयार होने वाले इनर्ट और साईल लो लाईन भराई के लिए इस्तेमाल करेगा।
2. यह कि बंधवारी डैम्पींग से कचरे के प्रोजेक्ट में तैयार होने वाले इनर्ट और साईल लो लाईन भराई के लिए द्वितीय पक्ष के रकबा 40 कनाल यानि 5 एकड जमीन गाँव पाली में द्वितीय पक्ष डालेगा।



यह कि भराई के बाद द्वितीय पक्षगण की जमीन खेती करने या किसी काम के उपयोग में लाई जा सकेगी जिसमें मुझ प्रथम पक्ष को कोई उजरत भुगतान नहीं होगा।

यह कि साईल और इनर्ट की भराई के लिए जो भी आवश्यक चीजे और भी मिशन रहेगी वो मुझ प्रथम पक्ष की जिम्मेवारी होगी।

पेज न0 3 पर जारी..

31 MAR 2023

रिद्धमती.

Seems

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5. यह कि प्रथम पक्ष यानि कम्पनी खाद डालने के लिए द्वितीय को 60,000 /- 'रूपये प्रति एकड के रेट से देगी
6. यह कि प्रथम पक्ष उक्त जमीन मे बीच-बीच मे लेवल करता रहेगा तथा चार महीने के अन्दर पूरा लेवल करेगे देगा।
7. यह कि उक्त इकरानामा की शर्तों की दोनो पक्ष पाबन्द रहेगे।

अतः यह इकरानामा मेरे मुख सोच समझ कर बिना किसी दबाव के पूर्ण होश हवास मे लिखे गये शर्तों की मौजूदगी में तहरीर कर दिया। ताकि सनद रहे मेकस जरूरत काम आवेगे। दिनांक 31.03.2023



ह0 प्रथम पक्ष

ह0 द्वितीय पक्ष

Sonia

रिश्तिली

Scenz

गवाह न01

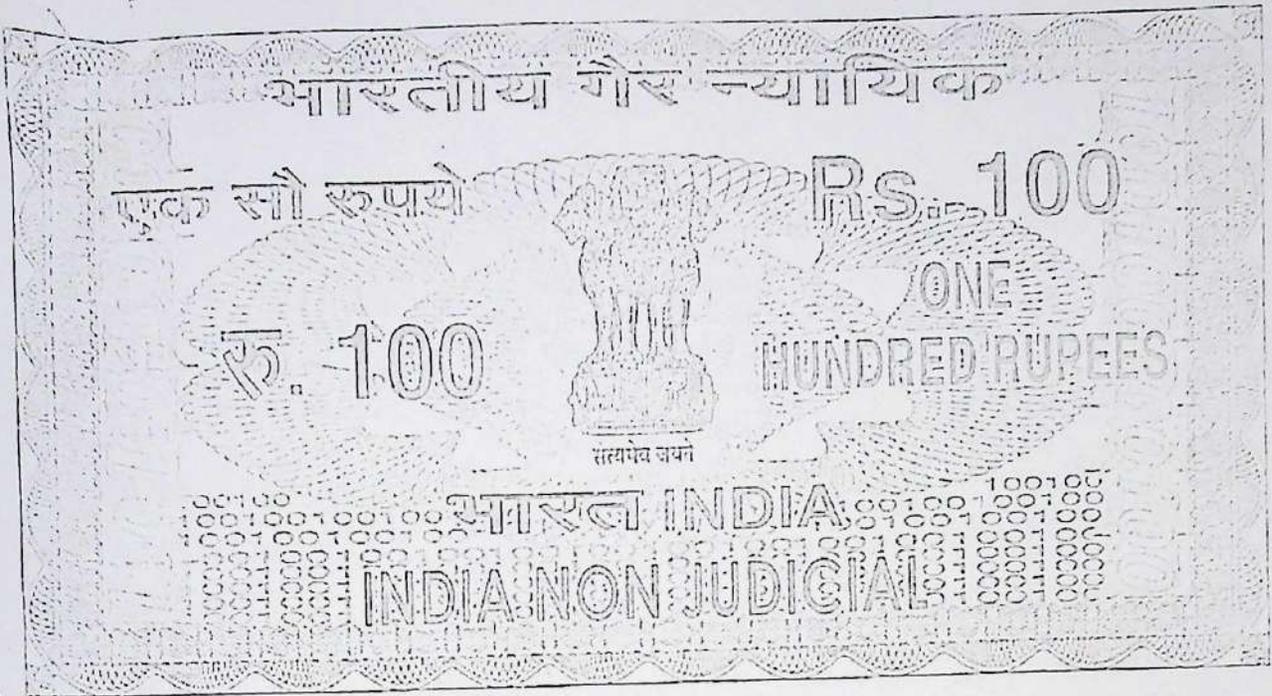
गवाह न0 2,

ATTESTED AS IDENTIFIED

NOTARY PUBLIC
Faridabad (Haryana).

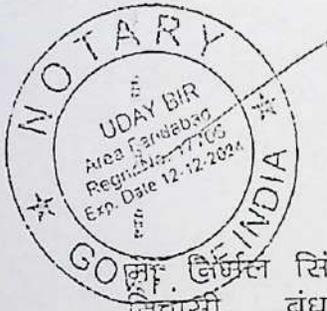
31 MAR 2023

I know the deponent and he/she has signed & put his/her Thumb impression in my presence.



हरियाणा HARYANA

Y 066692

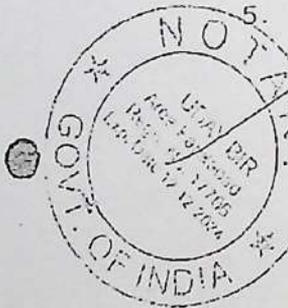


शपथ पत्र

श्री. विमल सिंह (आधार नं० 4080 6646 8560) पुत्र श्री पतराम निवासी बंधवाडी, कादरपुर, बंधारी(79), कादीपुर, गुडगाँव, हरियाणा-122101 का रहने वाला हूँ और शपथपूर्वक यह घोषण करता हूँ कि:-

- मेरी वाका मौजा बंधवाडी, तहसील सोहवा व जिला गुरुगाँव, हरियाणा में स्थित खेवट/खाता नं० 162/163, मु० नं० 11, कीला नं० 11/1(4-12), 20(8-0), 21(8-0), 22(7-4), मु० नं० 10, कीला नं० 16/1(4-0), मु० नं० 25, कीला नं० 1(7-4), 2(6-16), 3/1(6-15), 4/1(0-13), 4/4(2-2), 30(2-9), 37(0-10), 38(0-10) कित्ता 13 रकबा 58 कनाल 15 मरले का बरुवे मंजूर शुदा इंतकाल नं० 4009 दिनांक 14.06.2011 व खेवट/खाता नं० 121/125, मु० नं० 11, कीला नं० 19(7-4) का बरुवे मंजूर शुदा इंतकाल नं० 3519 दिनांक 12.12.2016 की रुह से मालिक व काबिज हूँ। जो कि लौ लाइन में होने की वजह से खेती के उपयोग में नहीं आ रहा है।

2. आदर्श भारत इनवेरो प्राइवेट लिमिटेड के बंधवारी वायोमाइनिंग प्रोजेक्ट में बनने वाली इनर्ट और सॉइल/सी.एन.डी. जमीन की भराई के काम के लिये मेरी गांग है।
3. इसके लिये आपके कचरे कि प्रोजेक्ट में तैयार होने वाला इनर्ट और सॉइल का लौ लाइन जमीन भराई के लिय इस्तेमाल करना चाहता हूँ। भराई के बाद मेरी जमीन खोती करने या और किसी काम के उपयोग में लाई जा सकेगी, मेरी जमीन पर इस सॉइल और इनर्ट के भराई और जमीन समतलन का राजा राम इंटर प्राइजेज ट्रांसपोर्ट के द्वारा किया जाएगा।
4. इस सॉइल और इनर्ट भराई आदि और जमीन समतलन केलीये जो भी आवश्यक चीजे और परमिशन रहेगी वो मेरी और राजा राम इंटर प्राइजेज ट्रांसपोर्ट की जिम्मेदारी है अगर भविष्य में इस भराई और समतलन की हुई सॉइल और इनर्ट आदि को लेकर या जमीन के क्लियर टाइटल (स्पष्ट शीर्षक) के बारे में कुछ भी समस्या खड़ी होती है तो उसके लिये जमीन मालिक याने की मैं शुधन और राजा राम इंटर प्राइजेज ट्रांसपोर्ट जिम्मेदार रहेगें और आदर्श भारत इनवेरो प्राइवेट लिमिटेड (गुरुग्राम हरियाणा) इस कम्पनी की कुछ जिम्मेदार (संबंध) नहीं रहेगी और उसके वजह से आदर्श भारत इनवेरो प्राइवेट लिमिटेड (गुरुग्राम हरियाणा) का किसी भी तरह का नुकसान होता है तो उस नुकसान को भरके देने की पूरी जिम्मेदार जमीन मालिक यानी के मैं शुधन और राजा राम इंटर प्राइजेज की रहेगी।
5. मुझे सॉइल और इनर्ट आदि की आपूर्ति करना या नहीं करना इसका पूरा अधिकार आदर्श भारत इनवेरो प्राइवेट लिमिटेड (गुरुग्राम हरियाणा) को रहेगा इसमें हस्तक्षेप करने का मुझे या राजा राम इंटर प्राइजेज को कोई अधिकार नहीं रहेगा, आपसे अनुरोध है कि आप जल्द से जल्द इस इनर्ट और सॉइल की आपूर्ति करना शुरू करे, इसके लिए मैं आपका आभारी रहूँगा, जिस जगह पर सॉइल और इनर्ट भराई करना है उस जगे के फोटो सब पेपर साथ में जोड रहा हूँ।



तसदीक:- तसदीक की जाती है कि उक्त ब्यान मेरी जानकारी व विवेक अनुसार सही व दुस्त है इसमें कुछ भी छिपाया नहीं गया है।

शपथी
निर्मल सिंह

वाग:- निर्मल सिंह

आधार नं० 4080 6646 8560

Attested NOTARY
Area Faridabad
(Govt. of India)

6 JUL 2023

Deponent is accompanied by me
I know the signature of the deponent
singd in the presence of me

55

1231

Non Judicial



Indian-Non Judicial Stamp
Haryana Government



Date : 16/04/2023

Certificate No. E0P2023D18

E0P2023D18

Stamp Duty Paid : ₹ 101

GRN No. 101565682

101565682

Penalty : ₹ 0

Seller / First Party Detail

Name: Rajpal

H.No/Floor : 116

Sector/Ward : 0

LandMark : Near bus chaupal

City/Village : Pali

District : Faridabad

State : Haryana

Phone : 89*****35

Buyer / Second Party Detail

Name : O O

H.No/Floor : 0

Sector/Ward : 0

LandMark : O

City/Village : O

District : O

State : O

Phone : 90*****00

Purpose : BOND

The authenticity of this document can be verified by scanning this QR Code Through smart phone or on the website <https://egrahny.noin>

सेवा में,

श्रीमान प्रबंधक

आदर्श भारत इनवोरो प्राइवेट लि० (मुख्यालय हरियाणा)

बंधवारी डंपसाईड, मुख्यालय-फरीदाबाद रोड, मुख्यालय हरियाणा

दिनांक 16-04-2023

विषय- आदर्श भारत इनवोरो प्राइवेट लि० बंधवारी के बायोमाइनिंग प्रोजेक्ट में बनने वाली इनट और साइलली लाइन जमीन की भराई के काम के लिए मांग हेतु:-

मोहदयः

सविनय निवेदन है कि मैं राजपाल पाली में रहने वाला किसान हूँ। मैं पुत्र श्री रामकुमार गाँव पाली पोस्ट पाली फरीदाबाद हरियाणा का रहने वाला हूँ और मेरा खसरा नं० 15/1/1 16/3 17/2 इन जगह पर 2 एकर का क्षेत्र है जो कि 7 मीटर ली लाइन में होने की वजह से खेती के उपयोग में नहीं आ रही है इसके लिए आप के कचरे कि प्रोजेक्ट में तैयार होने वाला इनट और साइल का ली लाइन भराई के लिए इस्तेमाल कराना चाहता हूँ भराई के बाद मेरी खेती करने या और किसी काम के उपयोग के लाई जा सकेगी इस साइल और इनट के फिलिंग के लीये जो भी आवश्यक चीजे और पर मिशन रहेगी वो हमारी जिम्मेदारी है हम आपसे अनुरोध है कि आप जल्द से जल्द इस इनट और साइल की आपूर्ति कराना शुरू करे इस के लिए मैं आपका आभारी रहूँगा ।

आपका दिवसती

राजपाल

मो० 8960452535

16/4/23

1232



139202300000614

सकल जमावंदी (पड़त पट्टवार)

गाँव : पत्ती

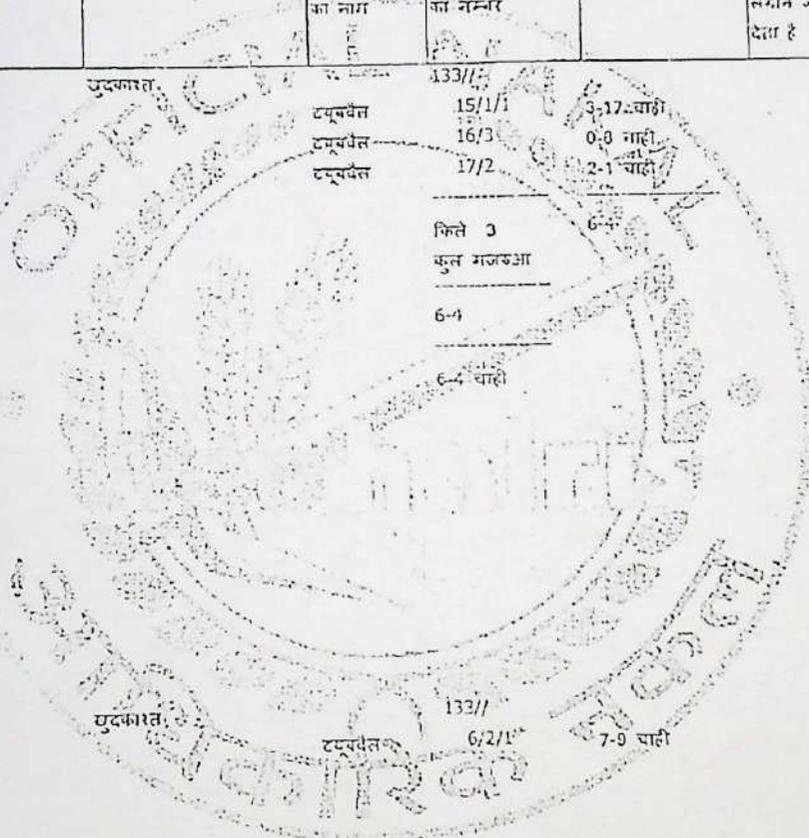
हदबस्त नं. : 13

जिला : फरीदाबाद

तहसील : बडवल

साल : 2020-2021

1	2	3	4	5	6	7	8	9	10	11
पत्र या जमावंदी नं.	खतौनी नं.	नाम तरफ या पत्ती	विवरण सहित मालिक नाम	विवरण सहित फारसकार	कुल या शिपाई के अन्य साधन का नाम	नम्बर धरारा या मुरम्बे और किले का नम्बर	रफा और फिसम जमीन	दर और सट्या के स्यारे के साथ लगान जो मुजात देता है	दिल्या या हुकीयत का पैमाना और बाट का टंग	अभिपुनित
100 // 88	113	पत्ती पतराम आदी	नन्दी पुत्र बदले पुत्र लाल सिंह 1/2 भाग मालिक कच्छा पन्नू पुत्र व श्रीमती जयवती, सोरोपती, पन्नो पुत्रियां नन्धन पुत्र हर चार सनभाग हकदार रामलाल राजपाल, रामबीर, अजय सिंह, हरधर सिंह पुत्रान रामकधर पुत्र बदले हर चार सनभाग 1/2 भाग वर्तीदेह	जुदकमत		133// टपुवैत 15/1/1 टपुवैत 16/3 टपुवैत 17/2 किले 3 कुल मजबूआ 6-4 6-4 चाही	3-17 चाही 0-8 नाही 2-1 चाही 6-4		6493 पारिवारिक हस्तांतरण	
105 // 93	118	पत्ती पतराम आदी	नन्दी पुत्र बदले पुत्र लालसिंह 50/298 भाग मालिक कच्छा	जुदकमत		133// टपुवैत 6/2/1	7-9 चाही		6493 पारिवारिक हस्तांतरण 5300 हिन्ना नामा	



सकल का बरोबर करने के लिए QR कोड को स्कैन करें



हरियाणा HARYANA

52AA 963007

शपथ पत्र

मैं, शुधन (आधार नं० 4963 8313 5706) पुत्र श्री भिकारी निवारो बंधवारी, गुडगाँव, हरियाण-122101 का रहने वाला हूँ और शपथपूर्वक यह घोषण करता हूँ कि:-

1. मेरी वाका मौजा बंधवारी जिला गुरुगाँव, हरियाणा में स्थित खेवट नं० 174//144, खतौनी नं० 175 गु० नं० 23, कीला नं० 21/ (0-10), 29(0-5), 42(1-9), 54(0-18), मु० नं० 24, कीला नं० 17/1(4-0), 24/2(7-12), 25(5-16), गु० नं० 41, कीला नं० 5/1(2-2), कित्ता 8 रकवा 22 कनाल 12 मरले में से 1/5 भाग अपना हिस्सा, इस जमीन का क्षेत्र है जो कि क्षेत्र है जो कि लौ लाइन में होने की वजह से खेती के उपयोग में नहीं आ रहा है।

2. आदर्श भारत इनवेरो प्राइवेट लिमिटेड के बंधवारी वायोमाइनिंग प्रोजेक्ट में बनने वाली इनर्ट और सॉइल/सी.एन.डी. जमीन की भराई के काम के लिये मेरी गांग है।

3. इसके लिये आपके कचरे कि प्रोजेक्ट में तैयार होने वाला इनर्ट और सॉइल का लौ लाइन जमीन भराई के लिय इस्तेमाल करना चाहता हूँ। भराई के बाद मेरी जमीन खेती करने या और किसी काम के उपयोग में लाई जा सकेगी, मेरी जमीन पर इस सॉइल और इनर्ट के भराई और जमीन समतलन का राजा राम इंटर प्राइजेज ट्रांसपोर्ट के द्वारा किया जाएगा।



04 MAY 2023

4. इस सॉईल और इन्ट भर्राई आदि और जमीन समतलन केलीये जो भी आवश्यक चीजे और परगिशन रहेगी वो मेरी और राजा राम इंटर प्राईजेज ट्रांसपोर्ट की जिम्मेदारी है अगर भविष्य में इस भर्राई और समतलन की हुई सॉईल और इन्ट आदि को लेकर या जमीन के किलार टाइटल (स्पष्ट शीर्षक) के बारे में कुछ भी समस्या खड़ी होती है तो उसके लिये जमीन मालिक याने की मैं शुधन और राजा राम इंटर प्राईजेज ट्रांसपोर्ट जिम्मेदार रहेंगे और आदर्श भारत इनवेरो प्राईवेट लिमिटेड (गुरुग्राम हरियाणा) इस कम्पनी की कुछ जिम्मेदार (संबंध) नहीं रहेगी और उसके वजह से आदर्श भारत इनवेरो प्राईवेट लिमिटेड (गुरुग्राम हरियाणा) का किराी भी तरह का बुकसान होता है वो उस बुकसान को भरके देने की पूरी जिम्मेदार जमीन मालिक यानी के मैं शुधन और राजा राम इंटर प्राईजेज की रहेगी।

5. मुझे सॉईल और इन्ट आदि की आपूर्ति करना या नहीं करना इसका पूरा अधिकार आदर्श भारत इनवेरो प्राईवेट लिमिटेड (गुरुग्राम हरियाणा) को रहेगा इसमें हस्तपक्षेप करने का मुझे या राजा राम इंटर प्राईजेज को कोई अधिकार नहीं रहेगा, आपसे अनुरोध है कि आप जल्द से जल्द इस इन्ट और सॉईल की आपूर्ति करना शुरू करे, इसके लिए मैं आपका आभारी रहूंगा, जिस जगह पर सॉईल और इन्ट भर्राई करना है उस जगह के फोटो सब पेपर साथ में जोड रहा हूँ।

शपथी

तसदीक:- तसदीक की जाती है कि उक्त ब्यान मेरी जानकारी व विवेक अनुसार सही व सरत है इसमें कुछ भी छिपाया नहीं गया है।

शपथी

नाम:- शुधन

आधार नं० 4963 8313 5706

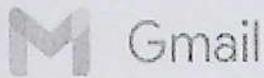
ATTESTED AS IDENTIFIED

Notary Faridabad (Haryana).

04 MAY 2023



I know the content and He/She/It signed this. His/Her/Its name is expressed in my presence.



Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Confirmation Regarding Co-Processing Certificate

2 messages

Assistant Engineer SBM <ae.sbm@mcg.gov.in>
To: okhlasouthdelhijindalenergypla@gmail.com
Cc: bhumigreenenergy@gmail.com

Mon, Jul 24, 2023 at 2:14 PM

On the subject cited above It is requested that a Co-Processing certificate has been received from M/s Bhumi Green Energy from dated 20-04-2023 to 31-05-2023 has been generated from your organisation i.e.Okhla Waste Management. May kindly give your confirmation regarding the above mentioned Co-Processing certificate whether issued from your organisation or not .

 9 Okhla .pdf
799K

Okhla south delhi Jindal energy plant <okhlasouthdelhijindalenergypla@gmail.com>
To: Assistant Engineer SBM <ae.sbm@mcg.gov.in>

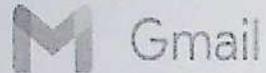
Tue, Aug 1, 2023 at 12:55 PM

Yes , I confirm
[Quoted text hidden]

1236

8/2/23, 4:21 PM

Municipal Corporation Gurgaon Mail - Confirmation Regarding Co-Processing Certificate



Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Confirmation Regarding Co-Processing Certificate

2 messages

Assistant Engineer SBM <ae.sbm@mcg.gov.in>
To: eastdelhimcdenergyplant@yahoo.com
Cc: Tarun Dwivedi <tarundwivedi219@gmail.com>

Wed, Aug 2, 2023 at 2:11 PM

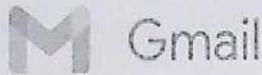
On the subject cited above It is requested that a Co-Processing certificate has been received from M/s Bhumi Green Energy from dated 20-04-2023 to 31-05-2023 has been generated from your organisation i.e.East Delhi Waste Processing company Ltd. May kindly give your confirmation regarding the above mentioned Co-Processing certificate whether issued from your organisation or not .

 **7 East Delhi (1).pdf**
888K

eastdelhimcdenergyplant@yahoo.com <eastdelhimcdenergyplant@yahoo.com>
To: Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Wed, Aug 2, 2023 at 4:10 PM

Ok the received RDF
[Quoted text hidden]



Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Confirmation Regarding Co-Processing Certificate

4 messages

Assistant Engineer SBM <ae.sbm@mcg.gov.in>
To: sumit.singh@jkcement.com
Cc: bhumigreenenergy@gmail.com

Mon, Jul 24, 2023 at 1:53 PM

On the subject cited above It is requested that a Co-Processing certificate has been received from M/s Bhumi green Energy from dated 20-04-2023 to 30-06-2023 has been generated from your organisation i.e.J K CEMENT WORKS. May kindly give your confirmation regarding the above mentioned Co-Processing certificate whether issued from your organisation or not .

2 attachments

-  1 JK Cement 20 April to 5 June.pdf
1489K
-  2 Jk Cement 6-june to 30-june-2023.pdf
822K

Assistant Engineer SBM <ae.sbm@mcg.gov.in>
To: sajel.kanthalia@jkcement.com
Cc: bhumigreenenergy@gmail.com

Fri, Jul 28, 2023 at 5:14 PM

[Quoted text hidden]

2 attachments

-  1 JK Cement 20 April to 5 June.pdf
1489K
-  2 Jk Cement 6-june to 30-june-2023.pdf
822K

Assistant Engineer SBM <ae.sbm@mcg.gov.in>
To: sajel.kanthalia@jkcement.com, jay.kumar@jkcement.com
Cc: bhumigreenenergy@gmail.com

Fri, Jul 28, 2023 at 5:21 PM

[Quoted text hidden]

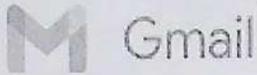
2 attachments

-  1 JK Cement 20 April to 5 June.pdf
1489K
-  2 JK Cement 6-june to 30-june-2023.pdf
822K

Jay Kumar <Jay.Kumar@jkcement.com>
To: Assistant Engineer SBM <ae.sbm@mcg.gov.in>
Cc: "sajel.kanthalia@jkcement.com" <sajel.kanthalia@jkcement.com>

Fri, Jul 28, 2023 at 5:47 PM

Yes Sir, certificates are released from JK.



Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Confirmation Regarding Co-Processing Certificate

2 messages

Assistant Engineer SBM <ae.sbm@mcg.gov.in>
To: abhishek.pal@shreecement.com

Mon, Jul 24, 2023 at 2:10 PM

On the subject cited above It is requested to you that a Co-Processing certificate has been received from M/s Bhumi green Energy from dated 01-05-2023 to 31-05-2023 has been generated from your organisation i.e.Shree CEMENT LTD.. May kindly give your confirmation regarding the above mentioned Co-Processing certificate whether issued from your organisation or not .

 **5 Shree Cement-1-05-23 to 31-05-23.pdf**
527K

Abhishek Pal <Abhishek.Pal@shreecement.com>
To: Assistant Engineer SBM <ae.sbm@mcg.gov.in>
Cc: Arpit Kumar Dixit <Arpit.Dixit@shreecement.com>

Tue, Jul 25, 2023 at 10:04 AM

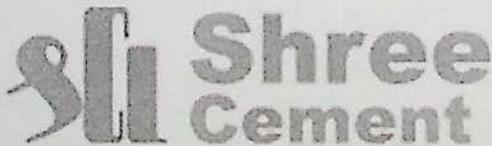
Dear Sir,

We have received the vehicles of RDF as mentioned in your attached letter at our Cement factory at Ras, Rajasthan for co-processing. The net received weight is 134.08 MT against the despatch weight of 144.51 MT. The minor variation in quantity can be due to location to location weighbridge etc.

Many Thanks

Abhishek Pal
Business Development - AFR
Shree Cement Limited
DLF Epitome Tower-B, Building No.5, 9th Floor,
Cyber City, DLF Phase-2, Gurugram

Haryana - 122002
Email : Abhishek.pal@shreecement.com, Mobile : 8108010261



From: Assistant Engineer SBM <ae.sbm@mcg.gov.in>
Sent: 24 July 2023 14:10
To: Abhishek Pal <abhishek.pal@shreecement.com>
Subject: Confirmation Regarding Co-Processing Certificate

This email originated from outside of the organization. Do not click links or open attachments unless you recognize the sender and know the content is safe.

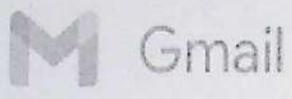
getdocstream

1 / 2

100%

8/1/23, 12:24 PM

Municipal Corporation Gurgaon Mail - Confirmation Regarding Co-Processing Certificate



Assistant Engineer SBM <ae.sbm@mcg.go

Confirmation Regarding Co-Processing Certificate

3 messages

Assistant Engineer SBM <ae.sbm@mcg.gov.in> Mon, Jul 24, 2023 at 1:5
 To: aanchal.susheen@adityabirla.com
 Cc: bhumigreenenergy@gmail.com

On the subject cited above It is requested that a Co-Processing certificate has been received from M/s Bhumi Gre Energy from dated 15-05-2023 to 24-06-2023 has been generated from your organisation i.e.UltraTech Cement Lt May kindly give your confirmation regarding the above mentioned Co-Processing certificate whether issued from yo organisation or not .

2 attachments

- 3 Ultratech Cement 15 May to 5 June.pdf
761K
- 4 Ultratech cement 6 june to 24 june.pdf
426K

Assistant Engineer SBM <ae.sbm@mcg.gov.in> Fri, Jul 28, 2023 at 5:1
 To: nitin.malpani@adityabirla.com
 Cc: bhumigreenenergy@gmail.com

[Quoted text hidden]

2 attachments

- 3 Ultratech Cement 15 May to 5 June.pdf
761K
- 4 Ultratech cement 6 june to 24 june.pdf
426K



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E-mail id : customercare@shriraminstitute.org
qad@shriraminstitute.org

ULR NO. : TC544423000012933F

TEST REPORT

NO : C1/0000343754



Issued To :
Client Code : (GURG01G1357)
GMDA,
SEWERAGE DIVISION, INFRA-II,
GURUGRAM
HARYANA-122022
Kind Attn: - ENGINEER - IV.

Date : 30-11-2023
Job No : 2311-1-411-2089
Booking No : RC2324/1/6658
Booking Date : 20-11-2023
Customer Ref No : GMDA/AE-IV/2023/218
Customer Ref Dt : 18-11-2023

Sample Description: Job No. 2311-1-411-2089

ONE GRAB SAMPLE OF EFFLUENT DRAWN BY OUR REPRESENTATIVE ON 18.11.2023 FROM GMDA, ENGINEER - IV, SEW. DIVISION INFRA II, GURUGRAM, W O NO. TWS/WO/222320584/GMDA 120 MLD O&M DTD 06.12.2022, SUB: REGULAR COLLECTION OF SAMPLES FROM 120 MLD STP BEHRAMPUR, GURUGRAM, MARKED AS "INLET WATER DRAWN FROM INLET CHAMBER", WAS RECEIVED.

SNo.	Tests	Results	Protocol
1	pH	6.3	IS: 3025 Pt-11-2022
2	Total Suspended Solids, mg/l	2000	IS: 3025 Pt-17-2022
3	Chemical Oxygen Demand, mg/l	4800	APHA 24th Ed., 5220
4	Biochemical Oxygen Demand, mg/l (at 20°C for 5 days)	2620	APHA 24th Ed., 5210
5	MPN Coliform / 100 ml	320000 Organisms	IS 1622 : 1981, RA2019
6	MPN Fecal Coliform / 100 ml	210000 Organisms	IS 1622 : 1981, RA2019

DOR: 20.11.2023
DOS: 20.11.2023
DOC: 30.11.2023

—End of Report —

[Signature]
[Signature]
AUTHORISED SIGNATORY
EMPLOYEE CODE: (14105)

GC-01 (Rev.05)

1/1

Note: The results relate only to the items tested / calibrated above. Scanned copies/photocopies or any other copies should be authenticated by reference to the original report.

SRI-C1 (Rev. 05)

Phone : 91-11-35200445, 35200499 Fax : 91-11-35200455
See overleaf for terms & conditions



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qad@shriraminstitute.org

ULR NO. : TC544423000012931F

TEST REPORT

NO : C1/0000343752

Issued To :
Client Code : (GURG01G1357)
GMDA,
SEWERAGE DIVISION, INFRA-II,
GURUGRAM
HARYANA-122022
Kind Attn - ENGINEER - IV

Date : 30-11-2023
Job No : 2311-1-411-2087
Booking No : RG2324/1/6658
Booking Date : 20-11-2023
Customer Ref No : GMDA/AE-IV/2023/218
Customer Ref Dt : 18-11-2023



Sample Description: Job No. 2311-1-411-2087

ONE GRAB SAMPLE OF EFFLUENT DRAWN BY OUR REPRESENTATIVE ON 18.11.2023 FROM GMDA, ENGINEER - IV, SEW. DIVISION INFRA II, GURUGRAM, W O NO. TWS/WO/222320584/GMDA 120 MLD O&M DTD 06.12.2022. SUB: REGULAR COLLECTION OF SAMPLES FROM 120 MLD STP BEHRAMPUR, GURUGRAM, MARKED AS "OUTLET WATER DRAWN FROM OUTLET DRAIN", WAS RECEIVED.

SNo.	Tests	Results	Protocol
1	pH	7.1	IS: 3025 Pt-11-2022
2	Total Suspended Solids, mg/l	6	IS: 3025 Pt-17-2022
3	Chemical Oxygen Demand, mg/l	28	APHA 24th Ed., 5220
4	Biochemical Oxygen Demand, mg/l (at 20°C for 5 days)	5	APHA 24th Ed., 5210
5	MPN Coliform / 100 ml	400 Organisms	IS 1622 : 1981, RA2019
6	MPN Fecal Coliform / 100 ml	390 Organisms	IS 1622 : 1981, RA2019

DOR: 20.11.2023
DOS: 20.11.2023
DOC: 30.11.2023

---End of Report---

[Signature]
AUTHORISED SIGNATORY
EMPLOYEE CODE: (4105)

GC-01(Rev-05)

Note: The results relate only to the items tested / calibrated above.
Scanned copies/photocopies or any other copies should be authenticated by reference to the original report.

1242

Page No.	
Date	

Page No.	
Date	

Date	Time	Area	Col Address	Suburb	Vehicle No	Section	Vehicle No	Area	Business	Suburb	Section
28/12/03	4:17	10:25pm	Asht	OSK H35E 2582	Saskin	63	5-418 4010	10:35pm	Business	Abundalige	sector 63
28/12/03	4:18	10:31pm	704st St	OSK H35E 8134	Norwalk	47		10:40pm	Business	LNT Co	sector 47
28/12/03	4:19	10:31pm	Asht	OSK H35E 2882	Saskin	63		10:50pm	Business	Abundalige	DLF Co sector 63
28/12/03	4:20	10:31pm	Paul Waters	OSK H322 -0418	Asht	34		11:15AM	Business	new bank Co	sector 34
28/12/03	4:21	10:31pm	704st St	OSK H35E 8134	elwick	44		11:20AM	Business	ATN First Co	sector 44
28/12/03	4:22	10:31pm	Asht	OSK H35E 2592	Saskin	63		11:25AM	Business	Abundalige Co	sector 63
28/12/03	4:23	10:31pm	Asht	OSK H35E 2592	Saskin	63		11:30AM	Business	LNT Co	sector 47
28/12/03	4:24	11:30am	704st St	OSK H35E 8134	Danden	48		12:00	Business	Infocage Co	sector 48
28/12/03	4:25	11:30am	704st St	OSK H35E 8134	Danden	48		12:05pm	Business	Infocage Co	sector 48
28/12/03	4:26	12:00pm	704st St	OSK H35E 8134	Norwalk	47		12:20pm	Business	Can Land	sector 47
28/12/03	4:27	12:00pm	Asht	OSK H35E 2592	Saskin	63		12:25pm	Business	LNT Co	sector 47
28/12/03	4:28	12:00pm	704st St	OSK H35E 8134	Norwalk	47		12:30pm	Business	Can Land	sector 47
28/12/03	4:29	12:00pm	Asht	OSK H35E 2592	Saskin	63		12:35pm	Business	LNT Co	sector 47
28/12/03	4:30	12:00pm	Asht	OSK H35E 2592	Saskin	63		12:40pm	Business	LNT Co	sector 47
28/12/03	4:31	12:00pm	Asht	OSK H35E 2592	Saskin	63		12:45pm	Business	LNT Co	sector 47
28/12/03	4:32	12:00pm	Asht	OSK H35E 2592	Saskin	63		12:50pm	Business	LNT Co	sector 47

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Date	S/N	Time	Address	Quality	Vehicle No	Page No	Page No
28/12/03	432	5:15pm	Jagal Sgl	OK	H21EC 1734	NAVALS	43
29/12/03	434	8:15pm	Jagal Sgl	OK	H21EC 1734	Naval	47
29/12/03	435	8:30pm	Jagal Sgl	OK	H21EC 1734	Naval	47
29/12/03	436	9:00pm	Rekla	OK	H21EC 2592	Sakin	63
29/12/03	437	9:05pm	Deafak	OK	H21DU 572	Naval	74
"	438	9:30pm	Hatik	OK	H21EC 2592	Sakin	63
"	439	9:40pm	Jagal Sgl	OK	H21EC 1734	Naval	47
"	440	10:15pm	Rekla	OK	H21EC 2592	Sakin	63
29/12/03	441	10:20pm	Rekla	OK	H21EC 2592	Alk	72
"	442	10:45pm	Rekla	OK	H21EC 2592	Sakin	63
"	443	11:00pm	Amurjut	OK	H21QA 1092	Darkeu	48
"	444	11:20pm	Rekla	OK	H21EC 2592	Sakin	47
"	445	10:50pm	Rekla	OK	H21FB-4635	Naval	47
"	446	12:15pm	Jagal Sgl	OK	H21EC 1734	Naval	
29/12/03	447	12:30pm	Jagal Sgl	OK	H21EC 1734	Sakin	
29/12/03	448	12:20pm	Mele	OK	H21EC 1734	Naval	

Page No
Date

Page No
Date

Engineer
GMDA Sub Division-IV
Program

Handwritten note at the bottom left of the page.

1245

Date	C/N	HT	Address	Company	Visiting	Page No	Page No
01/12/03	465	4.5.1m	Amman Tull	OSK	H11409002	Pastan	49
01/12/03	466	5.1m	Amman Tull	OSK	H11409001	Pastan	48
20/12/03	467	5.2m	Zagat Sgh	OSK	H114015030	Shyur	30
30/12/03	468	8.30pm	Yshik	OSK	H114014302	Sakhin	63
31/12/03	469	9.11m	Tal Ven	OSK	H114014033	Sangay	72
31/12/03	470	9.30pm	Aslak	OSK	H114014032	Sakhin	63
30/12/03	471	10.30pm	Tal Ven	OSK	H114014039	Sangay	72
30/12/03	472	10.45pm	Zagat Sgh	OSK	H114011774	Navalh	30
"	473	10.45pm	Dudak	OSK	H114011775	Nalk	74
"	474	11.15pm	Zagat Sgh	OSK	H114015430	Shyur	30
"	475	11.30pm	Aslak	OSK	H1140142502	Sakhin	63
"	476	12.1m	Zagat Sgh	OSK	H114014174	Navalh	30
"	477	12.10m	Aslak	OSK	H1140142502	Sakhin	63
"	478	12.21m	Zagat Sgh	OSK	H1140142091	AM Ven	30
30/12/03	479	12.45m	Aslak	OSK	H1140142502	Sakhin	63
30/12/03	480	1.05pm	Amman Tull	OSK	H114014092	o kndy	48

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Meta/No

QTime

Domestic

Passport

W/P

Passport

Sector

48

Domestic

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Sl. No.	Date	Sl. No.	Time	Co. Address	Particulars	Page No.	Sl. No.	Time	Co. Address	Particulars	Page No.
1	31/1/2023	497	2:10pm	Hyson Hill	EST	49	9011	6:44	Hyson Hill	EST	49
2	31/1/2023	498	2:10pm	Hyson Hill	EST	49	9012	6:44	Hyson Hill	EST	49
3	31/1/2023	499	3:45pm	M.E.	2163-1173-8075	49	9013	6:44	M.E.	2163-1173-8075	49
4	01/10/2024	500	9:40am	Hyson Hill	EST	49	9014	6:44	Hyson Hill	EST	49
5	01/10/2024	501	9:25pm	Hyson Hill	EST	49	9015	6:44	Hyson Hill	EST	49
6	01/10/2024	502	9:25pm	Hyson Hill	EST	49	9016	6:44	Hyson Hill	EST	49
7	01/10/2024	503	11:20am	Hyson Hill	EST	49	9017	6:44	Hyson Hill	EST	49
8	01/10/2024	504	11:20am	Hyson Hill	EST	49	9018	6:44	Hyson Hill	EST	49
9	01/10/2024	505	11:20am	Hyson Hill	EST	49	9019	6:44	Hyson Hill	EST	49
10	01/10/2024	506	11:20am	Hyson Hill	EST	49	9020	6:44	Hyson Hill	EST	49
11	01/10/2024	507	11:20am	Hyson Hill	EST	49	9021	6:44	Hyson Hill	EST	49
12	01/10/2024	508	11:20am	Hyson Hill	EST	49	9022	6:44	Hyson Hill	EST	49
13	01/10/2024	509	11:20am	Hyson Hill	EST	49	9023	6:44	Hyson Hill	EST	49
14	01/10/2024	510	11:20am	Hyson Hill	EST	49	9024	6:44	Hyson Hill	EST	49
15	01/10/2024	511	11:20am	Hyson Hill	EST	49	9025	6:44	Hyson Hill	EST	49
16	01/10/2024	512	11:20am	Hyson Hill	EST	49	9026	6:44	Hyson Hill	EST	49
17	01/10/2024	513	11:20am	Hyson Hill	EST	49	9027	6:44	Hyson Hill	EST	49
18	01/10/2024	514	11:20am	Hyson Hill	EST	49	9028	6:44	Hyson Hill	EST	49
19	01/10/2024	515	11:20am	Hyson Hill	EST	49	9029	6:44	Hyson Hill	EST	49
20	01/10/2024	516	11:20am	Hyson Hill	EST	49	9030	6:44	Hyson Hill	EST	49

GNDA, Sub Division IV
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Date	S/N	Gate	Co. Address	Relay	Wire No	Section	File No	Time	Gate	Product	Product	Section
02/11/54	513	8:10pm	Tagat Sak	OSK	HK366474	18-	20452516	8:10pm	OSK	OSK	Tagat Sak	18-
02/11/54	514	9:10pm	Quafak	OSK	HK366474	74	999061208	9:10pm	OSK	OSK	Quafak	74
02/11/54	515	9:10pm	Misk	OSK	HK366474	63	944189716	9:10pm	OSK	OSK	Misk	63
02/11/54	516	10:10pm	Aslak	OSK	HK366474	63		10:10pm	OSK	OSK	Aslak	63
02/11/54	517	11:00pm	Aslak	OSK	HK366474	65		11:00pm	OSK	OSK	Aslak	65
02/11/54	518	12:00pm	Aslak	OSK	HK366474	47		12:00pm	OSK	OSK	Aslak	47
02/11/54	519	12:00pm	Sankidmfon	OSK	HK366474	92		12:00pm	OSK	OSK	Sankidmfon	92
02/11/54	520	1:10pm	Aslak	OSK	HK366474	65		1:10pm	OSK	OSK	Aslak	65
02/11/54	521	2:40pm	Amangut	OSK	HK366474	48	9811452-17	2:40pm	OSK	OSK	Amangut	48
"	522	3:40pm	Amangut	OSK	HK366474	48		3:40pm	OSK	OSK	Amangut	48
"	523	3:50pm	Aslak	OSK	HK366474	47		3:50pm	OSK	OSK	Aslak	47
"	524	4:15pm	Amangut	OSK	HK366474	48		4:15pm	OSK	OSK	Amangut	48
02/11/54	525	4:20pm	Aslak	OSK	HK366474	47		4:20pm	OSK	OSK	Aslak	47
02/11/54	526	5:00pm	Amangut	OSK	HK366474	48		5:00pm	OSK	OSK	Amangut	48
02/11/54	527	6:50pm	Aslak	OSK	HK366474	74	999061208	6:50pm	OSK	OSK	Aslak	74
02/11/54	528	9:10pm	Aslak	OSK	HK366474	47		9:10pm	OSK	OSK	Aslak	47

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GMDA Sub Division-IV

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Date	Sl. No.	Name	Address	Religion	Ward No.	Region	Sector	Mobile No	Date	Domestic	Subsidial	Particulars
22/11/24	529	M/S M. Rangadurai Sgh	ostk	HEER-3399	Region	31			11:25pm	Domestic		Canada ce sector 34
21/11/24	530	R. Chitra	estk	HEER-2502	Region	62		90499010	11:50pm	Domestic		Abhinav 21-a sector 63
21/11/24	531	M. Rishi	estk	HEER-2502	Region	63			11:20pm	Domestic		Abhinav - DLF a sector 63
21/11/24	532	M. Chitra	estk	HEER-2502	Region	62			11:57pm	Domestic		
21/11/24	533	M. Raju	estk	HEER-2502	Region	47			12:40pm	Domestic		Bell tower chole sector 47
21/11/24	534	M. Suresh	estk	HEER-3709	Region	34			11:10pm	Domestic		Canada ce sector 34
21/11/24	535	M. Rishi	estk	HEER-2502	Region	63			11:50pm	Domestic		Abhinav DLF a sector 63
21/11/24	536	M. Raju	estk	HEER-2502	Region	34			11:45pm	Domestic		cool subashuback Police South
21/11/24	537	M. Rishi	estk	HEER-2502	Region	48			2:10pm	Domestic		with biscuits Park sector 48
21/11/24	538	M. Raju	estk	HEER-2502	Region	49			2:40pm	Domestic		ENT cc sector 47
21/11/24	539	M. Raju	estk	HEER-2502	Region	49			2:50pm	Domestic		ENT cc sector 49
21/11/24	540	M. Raju	estk	HEER-2502	Region	48			2:50pm	Domestic		ENT cc sector 48
21/11/24	541	M. Raju	estk	HEER-2502	Region	48			3:30pm	Domestic		INFOSYS ce sector 48
21/11/24	542	M. Raju	estk	HEER-2502	Region	48			4:10pm	Domestic		INFOSYS ce sector 48
21/11/24	543	M. Raju	estk	HEER-2502	Region	48			4:10pm	Domestic		INFOSYS ce sector 48
21/11/24	544	M. Raju	estk	HEER-2502	Region	48			4:10pm	Domestic		INFOSYS ce sector 48

Engineer
GNDA, Sub Division IV
Gurugram

Jahnu B. P.T.O.
Sector 48

Deputy
Sector 48

1250

Date	SR	Grade	Address	Religion	Education	Occupation	Phone No.	Service No.	Remarks	
04/12/24	SSC	9th	Jagad-pal	SK	HIGHER CLASS	ANALYST	8343 205010	915th	AN-5711	
04/12/24	SSC	10th	Kolar	SK	HIGHER 2582	SAILOR	8341 81010	120th	AN-5711	
"	SSC	11th	NSHUK	SK	HIGHER 2582	SAILOR	11124th	AN-5711	Abnawala c "	
"	SSC	11th	Jagad-pal	SK	HIGHER 1174	NAVAL	11-35th	AN-5711	Center part	
"	SSC	11th	Kolar	SK	HIGHER 1174	SAILOR	11-35th	AN-5711	Abnawala c ref a	
"	SSC	12th	Thak	SK	HIGHER 2582	SAILOR	1210th	AN-5711	Abnawala c ref a	
"	SSC	14th	Jagad-pal	SK	HIGHER 1174	NAVAL	1-24th	AN-5711	Center part	
"	SSC	11th	Jagad-pal	SK	HIGHER 1174	CHINAMAN	125th	AN-5711	Abnawala c	
"	SSC	1-24th	Thak	SK	HIGHER 2582	SAILOR	1-24th	AN-5711	IN LOSY a	
"	SSC	1-29th	Jagad-pal	SK	HIGHER 1174	CHINAMAN	1-25th	AN-5711	Abnawala c No 31 - Sector 35	
"	SSC	2-8th	Thak	SK	HIGHER 2582	SAILOR	21st	AN-5711	Abnawala c	
"	SSC	2-8th	Jagad-pal	SK	HIGHER 1174	CHINAMAN	21st	AN-5711	IN LOSY a	
"	SSC	2-15th	Kolar	SK	HIGHER 1174	CHINAMAN	22nd	AN-5711	Abnawala c	
"	SSC	2-31st	Jagad-pal	SK	HIGHER 1174	CHINAMAN	3-9th	AN-5711	Center part	
"	SSC	2-31st	NSHUK	SK	HIGHER 1174	CHINAMAN	3-9th	AN-5711	Center part	
"	SSC	4-30th	Jagad-pal	SK	HIGHER 1174	CHINAMAN	7-4th	AN-5711	Center part	
"	SSC	4-30th	NSHUK	SK	HIGHER 1174	CHINAMAN	7-4th	AN-5711	Center part	
"	SSC	4-30th	Jagad-pal	SK	HIGHER 1174	CHINAMAN	9-115 9-6-8-5	11-8th	AN-5711	Center part

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Sl. No.	Name	Address	Rel. Lvl.	Post	Particulars
589	Sri M. S. Subramanian	12th Street, Chennai	11.10.1957	11.10.1957	11.10.1957
590	Sri M. S. Subramanian	12th Street, Chennai	11.10.1957	11.10.1957	11.10.1957
591	Sri M. S. Subramanian	12th Street, Chennai	11.10.1957	11.10.1957	11.10.1957
592	Sri M. S. Subramanian	12th Street, Chennai	11.10.1957	11.10.1957	11.10.1957
593	Sri M. S. Subramanian	12th Street, Chennai	11.10.1957	11.10.1957	11.10.1957
594	Sri M. S. Subramanian	12th Street, Chennai	11.10.1957	11.10.1957	11.10.1957
595	Sri M. S. Subramanian	12th Street, Chennai	11.10.1957	11.10.1957	11.10.1957
596	Sri M. S. Subramanian	12th Street, Chennai	11.10.1957	11.10.1957	11.10.1957
597	Sri M. S. Subramanian	12th Street, Chennai	11.10.1957	11.10.1957	11.10.1957
598	Sri M. S. Subramanian	12th Street, Chennai	11.10.1957	11.10.1957	11.10.1957
599	Sri M. S. Subramanian	12th Street, Chennai	11.10.1957	11.10.1957	11.10.1957
600	Sri M. S. Subramanian	12th Street, Chennai	11.10.1957	11.10.1957	11.10.1957

Engineer
GMDA, Sub-Division-IV
Chennai

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Date	Sl/No	Station	Co. Name	Address	Vehicle No	Page No	Sl/No	Station	Co. Name	Address	Vehicle No	Page No
01/10/24	593	11:35 PM	Target Singh	0514	1120666-6634	1/2024	42	11:41 PM	Domestic	Industrial	L.N.T. Co	sector 42
"	594	12:25 PM	Target Singh	0514	1120666-6634	1/2024	42	12:30 PM	Domestic	Industrial	"	"
"	595	4:14 PM	Target Singh	0514	1120666-6634	1/2024	42	4:32 PM	Domestic	Industrial	L.N.T. Co	sector 42
"	596	4:25 PM	Target Singh	0514	1120666-6634	1/2024	25A	4:35 PM	Domestic	Industrial	"	"
"	597	5:00 PM	Target Singh	0514	1120666-6634	1/2024	25A	5:10 PM	Domestic	Industrial	"	"
"	598	5:19 PM	Target Singh	0514	1120666-6634	1/2024	42	5:21 PM	Domestic	Industrial	L.N.T. Co	sector 42
"	599	6:55 PM	Target Singh	0514	1120666-6634	1/2024	42	6:55 PM	Domestic	Industrial	Shankar Chark Localy	
"	600	6:42 PM	Target Singh	0514	1120666-6634	1/2024	42	6:50 PM	Domestic	Industrial	L.N.T. Co	sector 42
"	601	9:08 PM	N.C.E.	26740	MSG E 0909	1/2024	42	9:50 PM	Domestic	Industrial	Parat Recepted P.L. Subhan and P.L. Site	
"	602	9:32 PM	N.C.E.	26860	RJ 29780273	1/2024	42	9:51 PM	Domestic	Industrial	Parat Recepted P.L. Subhan and P.L. Site	
"	603	12:12 AM	N.C.E.	26020	MSG E 0908	1/2024	42	10:51 PM	Domestic	Industrial	"	
"	604	11:47 AM	N.C.E.	26240	RJ 29780273	1/2024	42	12:00 PM	Domestic	Industrial	"	
"	605	2:35 AM	N.C.E.	22280	RJ 29780273	1/2024	42	2:55 PM	Domestic	Industrial	"	
"	606	3:08 AM	N.C.E.	20500	MSG E 0909	1/2024	42	3:37 AM	Domestic	Industrial	"	
"	607	8:58 AM	N.C.E.	62043	25010	1/2024	42	9:00 AM	Domestic	Industrial	L.N.T. Co	sector 42
"	608	9:08 AM	N.C.E.	62043	25010	1/2024	42	9:10 AM	Domestic	Industrial	L.N.T. Co	sector 42

for
 Engineer
 GMDA, Sub-Division IV
 Gurugram

uragra
 GMDA
 Engineer

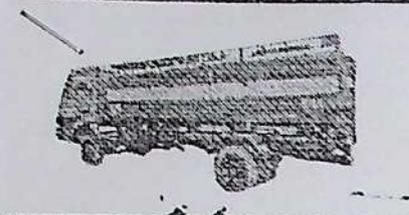
SAURABH HARSANA WATER SUPPLIER

78

Vill. Mangar, Post ¹²⁵⁴ Dhauj, Distt. Faridabad, Haryana

Mobile No. : +91 9873837681, 9711165256

Leachate Dispatch Challan, Bandhwari to STP



Sr. No. 002	Date 16/12/2023
In Time 10:10 Pm	Out Time 10:35 Pm
Vehicle Number HR73 8075	Transport Name Saurabh Harsana
Driver Name ARVIND	Driver Mo. No. 8447245113
Place of Lifting Pond No-3 Bandhwari Plant	Dispatch To- Pharaujpur STP 4000 WT -> 30480 Tare WT -> 11330 NT WT -> 19150

It is certified that particuler given above are true and correct

GMDA D A Teintime

SAURABH HARSANA WATER SUPPLIER

Ramdev...
...

Authorised Signature

MLH

Security Gate Incharge

Dinesh Yadav
MLH

Authorised Signature

Gate Security

...

Driver

...

Signature

SAURABH HARSANA WATER SUPPLIER

1255

Vill. Mangar, Post : Dhauj, Distt. Faridabad, Haryana

Mobile No. : +91 9873837681, 9711165256

Leachate Dispatch Challan, Bandhwari to STP

Sr. No. 005

Date 17/12/23

In Time 16:01

Out Time 16:58

Vehicle Number HR738075

Transport Name SOURAB HARSANA

Driver Name ARVIND

Driver Mo. No. 8447245113

Place of Lifting POUND NO 3
BANDHWARI Plant

Dispatch To- BHARMPUR STP
GROSS WT - 29700
Tare WT - 11330
NET WT - 18460

It is certified that particuler given above are true and correct

GMPA Date and time

MCG

अनिष्ट

SAURABH HARSANA WATER SUPPLIER

Security Gate Incharge

Driver

Reminder of int. time 6:10:00

Dear Sir,

Date: 16/12/2023

Pawan

[Signature]

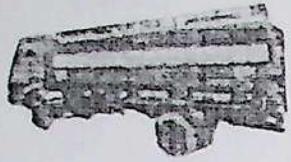
Authorised Signature

Authorised Signature

Signature

DELIVERY CHALLAN

80



SAURABH HARSANA WATER SUPPLIER

Vill. Mangar, Post : Dhauj, Distt. Faridabad, Haryana

Mobile No. : +91 9873837681, 9711165256

Leachate Dispatch Challan, Bandhwari to STP

Sr. No. **010**

Date **18/12/2023**

In Time **2:37 PM**

Out Time **3:00 PM**

Vehicle Number **HR 38T 3764**

Transport Name **Saurabh Harsana**

Driver Name **Deepak**

Driver Mo. No. **844724313**

Place of Lifting **Pond No-3
Bandwari Plant**

Dispatch To- **Behrampur
STP**

Gross wt - 26000

Tow - 9840

Net W - 16160

It is certified that particuler given above are true and correct

GMAA
SAURABH HARSANA WATER SUPPLIER

18/12/2023
Authorised Signature

MCH
Security Gate Incharge

Authorised Signature

Gate Security

Authorised Signature

Driver

Signature

1257

DELIVERY CHALLAN

SAURABH HARSANA WATER SUPPLIER

Vill. Mangar, Post : Dhauj, Distt. Faridabad, Haryana

Mobile No. : +91 9873837681, 9711165256

Leachate Dispatch Challan, Bandhwari to STP



Sr. No. 015	Date 20/12/23
In Time 10:30	Out Time
Vehicle Number RAVIND. HR 72 8070	Transport Name SAURABH HARSANA
Driver Name RAVIND	Driver Mo. No. 8447245113
Place of Lifting POH No. 3 BANDHWARI PUL	Dispatch To BHARRAMPUR GATE 336220

It is certified that particuler given above are true and correct

SAURABH HARSANA WATER SUPPLIER

Security Gate Incharge

Authorised Signature

Authorised Signature

Signature

GMPA DAI written

MCC1

AM

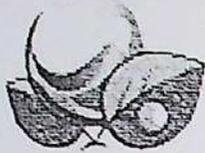
*9 Kati
20/12/23*

Set

*Driver
212193*

DELIVERY CHALLAN

1258 BHUMI GREEN ENERGY



BHUMI GREEN ENERGY

Address :- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana

Mob. No. - 9519070990, 9518352715, 7775092692

Leachate Dispatch Challan, Bandhwari To STP

Sr. No. 1030

Date 26/12/23

In Time 9:50

Out Time 10:42

Vehicle Number HR-55-U-0009

Transport Name Bhumi Green Energy

Driver Name Ankit

Driver Mo. No. 8931041173

Place of Lifting
STP Plant
Pond no 3

Dispatch To -
STP

it is certified that particuler given above are true and correct

Inlet 11:40 AM
Outlet 11:58 AM

Bhumi Green Energy

Security Gate Incharge

Authorised Signature

Authorised Signature

Driver

Signature



Signature
26/12/23

From,

Commissioner,
Municipal Corporation,
Gurugram.

To,

M/s Ecogreen Energy Gurgaon Faridabad Private Limited ("Concessionaire"),
160, Tatvam Villas, Sector-48,
Sohna Road, Gurugram.

M/s Ecogreen Energy Private Limited ("Selected Bidder"),
219, IIInd Floor,
Vipul Trade Centre, Sohna Road,
Sector-48, Gurugram.

Endst. No. MCG/JC-SBM/2023/1404

Dated:- 04/12/2023

Reference: Concession Agreement dated 14.08.2017.

Subject: Preliminary Notice of Termination under Clause 12.4(a)(ii) of Concession Agreement dated 14.08.2017 for the repeated Events of Default by M/s Ecogreen Energy Gurgaon Faridabad Private Limited.

- 1) This bears reference to the Concession Agreement dated 14.08.2017 ("Contract/ Concession Agreement") entered *inter alia* between Government of State of Haryana (represented by Director of Directorate of Urban Local Bodies ("ULB"), Haryana); Municipal Corporation Gurugram ("MCG / Designated ULB") (acting through its Commissioner); Municipal Corporation Faridabad ("MCF/Participating ULB") (acting through its Commissioner) and M/s Ecogreen Energy Gurgaon Faridabad Private Limited ("Concessionaire"), & Ecogreen Energy Private Limited, collectively hereinafter referred to as "Ecogreen".
- 2) The Contract was executed with the sole objective of developing, designing, and setting up of an integrated solid waste management facility for the Faridabad and Gurugram clusters.

MCG was appointed as the Designated ULB to discharge obligations set out under the Contract.

- 3) The present Preliminary Notice of Termination is being issued under Article 12.4(a) (i), (ii), (iii) of the Contract for termination of the said Contract on account of multiple material breaches and events of defaults committed by Ecogreen in both Faridabad and Gurugram clusters.
- 4) As per the extant terms and conditions of the Contract, the Concessionaire was *inter alia* contractually obligated to perform the following:
 - a) Setting-up of a processing facility including a power plant for processing of Municipal Solid Waste ("MSW") prior to its final disposal at the sanitary landfill site;
 - b) Undertake daily collection (door-to-door) of MSW generated within the project area;
 - c) Ensure dedicated mobile transfer stations/dumper placers/ container bins of 2 (two) cubic meters capacity for storage of waste at secondary collection points which shall receive MSW from the vehicles and devices engaged in the primary collection of waste, including setting-up of transfer stations, if required;
 - d) Ensure that all transfer stations / secondary storage points are covered and clean at all times, so that dust and litter is effectively controlled;
 - e) Transport MSW from secondary collection points to processing facility on a daily basis;
 - f) Setup processing facility and sanitary landfill sites on designated lands provided by ULB;
 - g) Setup at least 1 (one) complaint redressal center which would be functional from the commencement date for (i) Easy monitoring of operations of project and; (ii) establishment of standard protocol to address customer complaints;
 - h) Undertake to organize and manage various Information, Education & Communication ("IEC") activities for sufficient and effective awareness of the citizens;
 - i) Comply with all public laws in force related to health, safety and sanitation and be responsible for the health, safety and environment aspects of the Projects;
 - j) Promptly rectify and remedy the defects or deficiencies, if any, pointed out by the Project Management Unit ("PMU") / Participating ULB and furnish a report in respect to such rectification;
- 5) The Contract provided for specific timelines within which the Concessionaire was contractually liable to achieve the aforementioned objectives. Despite such a categorical and unequivocal understanding of the terms, the Concessionaire has failed to achieve the

concerned objectives and has committed multiple breaches of its contractual obligations, thereby amounting to Concessionaire's Events of Default.

Below mentioned are the specific Events of Default committed by the Concessionaire:

A. Failure in complying with the Service Level Benchmarks:

- 6) As per Annexure-1 (Project Details) of the Concession Agreement, the following service level benchmarks were to be achieved by the Concessionaire within a stipulated time period:
- i. 100% Household level coverage of MSW collection services through door-to-door collection of waste was to be achieved within 12 months of signing of Concession Agreement, but the Concessionaire has failed to achieve the same;
 - ii. 100% segregation of waste was to be achieved within 06 months of signing of Concession Agreement, but the Concessionaire has not only failed to achieve this benchmark, rather the segregation achieved so far is even less than 40%;
 - iii. 100% collection efficiency of waste was to be ensured within 06 months of signing of Concession Agreement, but the Concessionaire has miserably failed to achieve this benchmark and has not been able to collect waste on a daily basis;
 - iv. 80% recycling/processing of waste collected was to be achieved within 12 months of signing of Concession Agreement but the Concessionaire has failed to achieved this benchmark;
 - v. 100% scientific disposal of waste was to be achieved within 06 months from the date of setup of sanitary landfill, however, the landfill site has not even been developed and the waste is being dumped in haphazard manner on the land provided for the development of the project;
 - vi. 80% efficiency in redressal of customer complaint was to be achieved within 09 months of signing of Concession Agreement, however, instead of redressing the customer complaints the number of complaints have substantially increased due to the inefficiency of the Concessionaire.

It is pertinent to note that as per Clause 5.3 (s) of the Concession Agreement, the Concessionaire is obligated to mandatorily perform and comply with all the aforementioned performance parameters specifically set out in Annexure-1 of the Concession Agreement as service level benchmarks.

- 7) Further as mentioned in Annexure-1 of the Concession Agreement if in any quarter the aggregate liquidated damages levied by the Designated ULB on account of non-performance exceeds INR 7,00,000/-, then the same shall be construed as Concessionaire's Event of Default, which shall make this Concession Agreement liable for termination. The penalty imposed on the Concessionaire is much more than Rs. 7,00,000/- in multiple previous quarters. It is also pertinent to note that on account of multiple breaches of the Concessionaire, MCG has been constrained to impose contractually stipulated penalty running into crores, on the Concessionaire from 2018-19 to 2023-24, thereby constituting a Concessionaire's Event of Default.
- 8) Additionally, failure to collect waste for 7 consecutive days shall also be construed as Concessionaire's Event of Default. The Concessionaire has deliberately failed to collect waste continuously for several months. Hence, these lapses on part of the Concessionaire qualify as Concessionaire's Events of Default.

B. Failure in Achieving Financial Closure:

- 9) As per Article 2.2.2 of the Contract, the Concessionaire was contractually bound to achieve its Conditions Precedents ("CP") within 180 days of Appointed Date, i.e. 14.08.2017. One of these CP for the Concessionaire, as set out under Article 2.2.1.2, was that the Concessionaire shall achieve financial closure, i.e. procure and raise all funds (debts, equity, etc.) necessary to finance the Project and have immediate access to the funds there under. In order to demonstrate the achievement of financial closure the Concessionaire was obligated to submit with MCG a financial closure report along with necessary required clearances.
- 10) The requirement of the CP being achieved within 180 days of the Appointed Date under Article 2.2.2 is reiterated in Article 6.1.2. of the Contract. Additionally, Article 6.1.2 of the Contract also provides that if financial closure is not achieved within the stipulated period of 180 days from the Appointed Date, then the Concessionaire would be entitled to a further period, not exceeding 30 days, subject to payment of damages to MCG of a sum calculated at the rate of 0.1% of the performance security for each day of delay.

- 11) Despite the contract being executed in the year 2017, almost 06 years have lapsed, however, the Concessionaire could not achieve financial closure [**Please Confirm**]. Whilst MCG has been patient and cooperative, there have been no steps taken by the Concessionaire to expedite the achievement of its financial closure. Despite repeated reminders to the Concessionaire regarding the same and numerous commitments made by the Concessionaire assuring MCG of the same which never came to fruition.
- 12) Hence, the Concessionaire was required to achieve financial closure within 180 days i.e., by 10.02.2018 and at the latest by 12.03.2018, subject to payment of damages. However, the same was not achieved by the Concessionaire. Accordingly, since the Concessionaire did not rectify its lackadaisical attitude about fulfilling its commitments as per the Contract and failed to achieve the financial closure and submit its report to MCG in accordance with the terms of the Contract, MCG is now constrained to take remedial steps under the Concession Agreement.

C. Failure in Processing and Disposal of MSW:

- 13) As per Articles 5.5, 5.6, 5.7 and 5.8 of the Contract, the Concessionaire was contractually liable to (i) ensure the primary collection of waste from the point of generation, (ii) setting up of secondary collection points for storage of waste, (iii) transportation of waste from secondary collection points to the processing facility and (iv) processing and disposal of MSW respectively. However, since the very inception of the Contract, the Concessionaire has shown blatant disregard to the aforesaid contractual provisions.
- 14) Further, Article 5.3 requires that the Project be operational on all days of the calendar year, however, the Concessionaire has failed to ensure the same. Instead, the Concessionaire on multiple occasions has given baseless excuses such as rainfall in order to escape from fulfilling its contractual obligations.
- 15) Moreover, the Concessionaire's excuse regarding the processing of waste being extracontractual is also wrong and an attempt to evade its contractual obligations. Such failure on part of the Concessionaire is in complete contravention of the terms of the Contract as the same is categorically specified under Articles 5.3 to 5.8 along with Recital "E" of the Contract.

- 16) Please note that the inefficient Solid Waste Management ("SWM") in the city is solely due to the failure of the Concessionaire in fulfilling its obligations under the Concession Agreement and has created an alarming and hazardous situation for the residents. The mismanagement and chaotic disruption of services at all the levels starting from shoddy door to door collection, non-transportation of solid waste from the secondary collection points to the Bandhwari site, as well as not setting up the Waste to Energy Plant ("WtE Plant") and development of other processing facilities at the Bandhwari landfill site.
- 17) Concessionaire has stopped transporting the waste from secondary collection points since 28.06.2023 citing some strike of its vendors. MCG has received numerous grievances from the citizens and RWAs regarding sloppy door to door collection and consequent dumping at unauthorized sites. The mismanagement has been quoted by the national newspapers, which published several stories about the huge dumps of waste being accumulated at various secondary collection points all over the city. The situation has brought immense disrepute to the millennium city of Gurugram, especially in the light of the city hosting several events for the G-20 Summit.
- 18) Multiple meetings were held with the Concessionaire, however, it deliberately failed to start the operations to their requisite capacity. Numerous notices have been served which include but aren't limited to MCG/JC-SBM /2023/820, Dated:- 05-07-2023, JC-SBM/MCG/2023/881, Dated:- 18-07-2023, MCG/JC-SBM /2023 /874, Dated:- 18-07-2023, MCG/JC-SBM/2023/857, Dated:- 15-07-2023, MCG/JC-SBM / 2023/843, Dated:-10-07-2023, MCG/EE-SBM/CFMS/2023/22398, Dated:-12-03-2023, MCG/EE-SBM/ 2023 / 22859, Dated:-15-07-2023, MCG/ADCMC-IV/2023/13389, Dated:-26-04-2023, MCG/EE-SBM /CFMS /2023/22398, Dated:-12-07-2023, MCG/AE-SBM/2023/22145, Dated:-10-07-2023, MCG/JC-SBM/ 2023/950, Dated:- 02-08-2023, MCG/JC-SBM/2023/935, Dated:- 29-07-2023, in the last one month but the Concessionaire has not complied with any directions or acted upon its own assurances, to resolve the issue of waste accumulation. It has deployed very few namesake vehicles which are not sufficient to manage the huge waste collection in the city. Its inability to deploy additional vehicles and allocate sufficient resources to resolve the situation has demonstrated a blatant disregard to contractual obligations and a lack of concern for the welfare of our citizens.

19) Despite several requests and written correspondences, including but not limited to letters dated 05.07.2023, 10.07.2023, and 15.07.2023, wherein the Concessionaire was asked to ensure proper collection and disposal of waste, the Concessionaire has repeatedly failed in adhering to its contractual obligations of properly collecting and disposing of waste. The Concessionaire's failure to perform its obligations under the Contract and consequent breaches, inactions, and failure to comply with the contractual terms brought the city on the brink of an epidemic outbreak due to the acute unhygienic living conditions created as a result of the Concessionaire's dumping of huge mounds of garbage at several places.

D. Underutilization of Processing Sites

- 20) MCG identified and handed over 05 additional sites for waste processing so that the quantum of waste at Bandhwari may be reduced, namely Beribagh, Sector-44, Badshahpur, Darbaripur and Carterpuri. A committee of MCG officers visited the above-mentioned sites on 12.07.2023 and observed that even these additional sites were in bad shape and underutilized. The Concessionaire is neither maintaining any records at the Waste Processing Facility Centers ("WPFCs") nor disposing/processing of the dry and wet waste in a segregated manner, rather recklessly dumping mix waste on the sites. These sites which are a result of haphazard dumping of waste instead of meticulous waste management, have thus, become a menace and are now causing environmental and public health hazard.
- 21) It was also observed that a large quantity of wet waste was further being transported to Bandhwari landfill site without being processed and was mixed with other dry waste. This mismanagement compelled MCG to undertake the processing of waste on its own at the risk and cost of the Concessionaire. Dumping of unprocessed waste at Bandhwari site is causing burden on the land meant for setting up the WtE Plant and SLF. Moreover, such failure on the part of the Concessionaire in not utilizing the sites in a proper manner is also in contravention of the directions passed by the Hon'ble National Green Tribunal. A notice in this regard was also issued to the Concessionaire on 18.07.2023 but no improvement has been observed regarding waste processing at these sites, which demonstrates the thoughtless attitude of the Concessionaire and constitutes a material breach of its obligations under the Concession Agreement amounting to Concessionaire's Event of Default.

E. Failure to set up the Processing Facility

- 22) One of the primary obligations of the Concessionaire under the Concession Agreement was to set up the Project Facilities, i.e., the infrastructure to be created for processing of MSW prior to its final disposal at engineered sanitary landfill site. The concerned Project Facilities also included a WtE Plant having capacity of at least 10 MW and treatment of organic fraction by biological processing (composting, bio-methanation). MCG transferred the possession of the requisite land to the Concessionaire in September 2017 and even executed a lease deed in its favor for the said land in September 2018. However, despite MCG having fulfilled all corresponding obligations for this purpose, the Concessionaire has unjustifiably delayed the setting up of the concerned Project Facilities.
- 23) Further, as per Article 5.8(f), the Concessionaire consistently delayed the commencement of the works by failing to re-claim the required land for the WtE Plant by deploying suitable technology/processes to manage the waste piled up at the existing site. This issue was highlighted to the Concessionaire multiple times including the meeting dated 12.10.2019; however no corrective measures were taken by the Concessionaire.
- 24) Owing to the Concessionaire's failures, MCG was constrained to take up the works of the Concessionaire on its own at the risk and cost of the Concessionaire for reclaiming the land by way of treatment of legacy as well as fresh waste. MCG re-claimed 10 acres of total land for the WtE Plant and informed the Concessionaire of the same vide letter dated 07.12.2021 and requested the Concessionaire to start the work of erection of WtE Plant immediately. But the Concessionaire not only failed to start the construction of the WtE Plant, but has not even finalized the structural drawing, designs etc. till date. Additionally, the appointment of EPC contractor, financial closure for the WtE Plant and procurement of equipment of WtE Plant have also not been concluded. All of this demonstrates the careless attitude of the Concessionaire and constitutes a material breach of its obligations under the Concession Agreement.
- 25) Further, MCG had handed over about 30-acre land to the Concessionaire at Bandhwari for setting up the Integrated Solid Waste Management ("ISWM") project which includes WtE Plant, SLF and fresh waste processing facility. As per Clauses 3.1 (a) & 7.1 (f), site was to be handed over to the Concessionaire on "as is where is basis" and the Concessionaire was

required to occupy and use the site properly. However, the Concessionaire failed to do the same.

- 26) In terms of Clause 1.1.38, the Sanitary Landfill Site was to be developed, constructed and operated by the Concessionaire at the allocated site i.e., Bandhwari in Gurugram in conformance with the SWM Rules. Further, in terms of Clause 1.1.92, Residual Inert Matter means the inert matter left for final disposal in Engineered Sanitary Landfill Site after processing of the SWM by one or more of the relevant Project. It is to be noted that the Concessionaire has neither set up the processing facility nor developed the SLF. Moreover, in blatant violation of SWM Rules, 2016, the Concessionaire is creating huge dumps of mixed waste at the Bandhwari site instead of utilizing the site for processing residual waste only.
- 27) MCG is constrained to execute the work of processing of the accumulated waste which would not have accumulated if the Concessionaire had started treatment and processing along with the establishing and operating the WtE Plant as per the timeline stipulated in the Concession Agreement. The work undertaken by MCG is being carried out at the risk and cost of the Concessionaire and more than Rs. 95 Crores have been spent on treatment of waste as per the SWM Rules, 2016 and further works amounting to more than Rs. 250 Crores have been allotted or are in the process of allotment, expenditure for which is recoverable from the Concessionaire, among other costs and damages incurred by MCG. The Concessionaire is liable to compensate the amount spent by MCG in executing the contractual obligation of the Concessionaire under the Concession Agreement.
- 28) It is also pertinent to mention Clause 5.8(j) of the Concession Agreement which requires that the Concessionaire has to ensure treatment and safe discharge of leachate generated from Processing Facility & SLF. But Concessionaire failed to manage the leachate generated at SLF as both Disc Tube Reverse Osmosis ("DTRO") and Leachate Treatment Plant ("LTP") are non-functional and leachate has started accumulating into the natural pond located at the backside of SLF site and forest area around the SLF. Hence, Concessionaire's continuous violation of environmental norms and regulations poses significant health and safety risks to the nearby villagers. This mismanagement of leachate at the landfill site is completely against the SWM Rules, 2016, which the Concessionaire is bound to comply with, as per the terms and conditions of the Concessionaire Agreement.

29) As per Article 5, Clause 5.3 (h), the Concessionaire was obligated to take care of the health, security, environment and safety aspects of the Project at all times during the Concession Period. Despite being obligated to do the same, the Concessionaire has repeatedly displayed an impetuous attitude throughout the validity of the Concession Agreement.

30) The aforesaid deliberate lapses and failure on part of the Concessionaire constitutes a material breach of its obligations under the Concession Agreement and qualifies as a Concessionaire's event of default.

F. Inability to provide safety equipment:

31) Further, in accordance with Article 5, Clause 5.3(k), the Concessionaire was supposed to bear all expenses towards uniforms, safety gear and waste handling equipment for all waste lifters and drivers. Instead of taking care of its obligations, the Concessionaire only provided limited PPE kits to workers that too after repeated reminders from MCG.

G. Inability to obtain fitness certificate for vehicles:

32) Additionally, as per Article 5, Clause 5.3 (n), the Concessionaire was obligated to obtain approval from the transport department as applicable along with obtaining fitness certificate for the vehicles each year before the due date. However, the Concessionaire failed to not only obtain the approval from the transport department but also failed to obtain the fitness certificate for vehicles each year before their respective due dates. This action of the Concessionaire is in contravention of the Concession Agreement and amounts to an Event of Default.

H. Failure to install CCTV cameras:

33) Further, as per Article 5, Clause 5.3 (o), the Concessionaire was supposed to install CCTV cameras at various processing facilities, however, despite repeated reminders the Concessionaire failed to do the same and expressed no sincerity towards achieving the objectives of the Concession Agreement.

I. Failure to achieve COD within stipulated time period:

34) In addition to the aforementioned, as per Clause 5.3 (q), the Concessionaire was supposed to achieve the COD within the time stipulated in this Agreement, however, the Concessionaire not only failed to achieve the COD within the time stipulated, but it also went onto seek multiple extensions as also demonstrated from Concessionaire's letter dated 17.11.2023. The extended time sought for achieving COD is a direct display of Concessionaire's insincerity and lack of interest in realizing the objective of the Concession Agreement and fulfilling its obligations.

35) Further, as per Article 5, Clause 5.3 (r), the Concessionaire was obligated to remedy any defects as pointed out by Participating ULBs in the Inspection Report and furnish a report regarding the same within the stipulated time period. The Concessionaire, despite repeated reminders and requests by the designated ULBs to remedy the defects, failed to do the same. The failure to act on designated ULB's requests and reminders have led to multiple material breaches by the Concessionaire and the same has resulted in an environmental menace.

J. Failure in Monitoring and Inspection:

36) According to Article 8, Clause 8.1.1, the Concessionaire was required to submit a monthly report to MCG, within 7 days after the ending of each month, bringing out in detail the progress of the work undertaken and organize monthly review meetings on the Processing Facility, including the WtE Plant, other project facilities, the quantity of MSW collected, processed and disposed, and any other relevant information. However, the Concessionaire has failed to submit such monthly reports to MCG despite being given several reminders for the same.

K. Failure to implement IEC Activities:

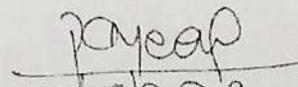
37) Under Article 5.10(c), the Concessionaire was required to organize training programs for Resident Welfare Associations ("RWAs") to motivate the community towards waste management for ensuring the sustainability of a system at least once in three (3) months for first year of operations and thereafter at the interval of six months for balance

concession period, however, the Concessionaire has failed to organize even a single training program in past 2 years.

- 38) Further, as per Article 5.10(d), the Concessionaire was required to submit an annual program of the IEC activities planned for each year (on a monthly basis) to the ULB/ PMU within the first month of each calendar year clearly notifying the components & expenditure under each head of expense, however, the Concessionaire has failed to submit an annual program of the IEC activities planned for each year (on a monthly basis) to MCG thereby, constituting a breach of its obligations under the Concession Agreement and therefore amounting to Concessionaire's Event of Default.
- 39) The present situation of waste collection and transportation is very poor and large number of complaints are being received on daily basis which are not being attended to and the waste is getting accumulated not only at secondary collection points but also along the road, open spaces, shopping centers etc. Such indiscriminate disposal of waste directly on the road has led to a multitude of detrimental consequences that pose a significant risk to public health, environment, and the overall wellbeing of the community.
- 40) The situation has reached such an alarming state that it has triggered widespread protests by the locals, who have taken to the streets with banners and slogans, demanding immediate action to address this growing menace. The Hon'ble National Green Tribunal ("NGT") has taken a serious cognizance of the same in OA No. 473 of 2023 and has constituted a Joint Committee consisting of Deputy Commissioner, Gurugram and one representative from Haryana State Pollution Control Board (HSPCB) to visit the sites. MCG has conducted a survey of the situation of waste dumped in the city and made an assessment that an estimated 21683 MT of solid waste was lying scattered across the locations of secondary collection points in the city as on 28.11.2023. The same is further increasing day by day. This is an alarming situation which poses a threat not only to public health and hygiene but also undermines the aesthetic and ecological aspects of the concerned cities.
- 41) The aforementioned instances of the Concessionaire's failures stand in gross violation of the terms of the Contract and amount to Events of Default in terms of Clause 12 of the Concession Agreement. MCG has time and again requested and issued several written correspondences and reminders to the Concessionaire to rectify the said contractual lapses,

including but not limited to letters dated 30.05.2022, 30.06.2022, 12.07.2022, 22.09.2022, 14.07.2023 and 15.07.2023. However, despite the said letters and the Concessionaire's corresponding and repeated assurances, the Concessionaire has till date not made good on the said assurances and continues to violate the concerned obligations with impunity.

- 42) MCG and MCF are responsible for providing a clean, healthy, and safe environment to its citizens residing in the Faridabad and Gurugram clusters. However, owing to the gross violation to the terms of the Contract by the Concessionaire, MCG and MCF have been receiving multiple complaints from its citizens regarding the degrading living and environmental conditions in their respective residential areas due to improper disposal of waste which is ruining and tarnishing the image and reputation of MCG and MCF. Whilst MCG and MCF are committed to providing a safe and healthy environment to its citizens, the Concessionaire's actions are appalling and completely unacceptable as explained.
- 43) Accordingly, in terms of Article 12.4(a)(ii) of the Contract, the instant Preliminary Termination Notice is being issued to the Concessionaire wherein the Concessionaire is being called upon to make good its contractual obligations and submit with MCG a proposal detailing its plan to cure the above-mentioned Event of Defaults i.e., the *Concessionaire's Proposal to Rectify*. In the event, no proposal is received from the Concessionaire within a period of 30 days from the receipt of this notice, MCG will be constrained to take all actions available with it under the Concession Agreement including termination of the Contract by issuing a Termination Notice under Article 12.4(c).
- 44) The present notice has been issued without prejudice to MCG's position and legal rights. No contents of this notice must be construed to be abandonment and / or waiver of any legal rights, privilege or entitlement of MCG under the Concession Agreement and / or other remedies available to MCG in law, each of which are expressly reserved.


4/12/2023

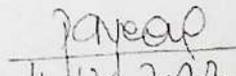
Commissioner,
Municipal Corporation,
Gurugram.

Endst. No. MCG/AC-SBM/2023/1405

Dt. 04/12/2023

A copy of the above is forwarded to the following for information and necessary action please.

1. Chief Secretary to Govt. of Haryana.
2. Principal Secretary to W/Chief Minister, Haryana, Chandigarh.
3. Director, Urban Local Bodies Haryana.
4. CMC, Municipal Corporation, Faridabad.
5. Additional Commissioner, Municipal Corporation, Gurugram.
6. All Joint Commissioners, Municipal Corporation, Gurugram.
7. Superintending Engineer, Municipal Corporation, Gurugram.
8. Chief Account Officer, Municipal Corporation, Gurugram.
9. Executive Engineer-SBM, Municipal Corporation, Gurugram.
10. Consultant – SBM, Municipal Corporation, Gurugram.
11. Consultant – WtE, Municipal Corporation, Gurugram
12. Consultant SBM Financial, Municipal Corporation, Gurugram.
13. PA to CMC, Municipal Corporation, Gurugram.


4/12/2023
Commissioner,
Municipal Corporation
Gurugram